


भारत का राजपत्र
The Gazette of India
 प्राधिकार से प्रकाशित
 PUBLISHED BY AUTHORITY

सं० 51] नई दिल्ली, शनिवार, दिसम्बर 21, 1968 (अग्राहायण 30, 1890)
 No. 51] NEW DELHI, SATURDAY, DECEMBER 21, 1968 (AGRAHAYANA 30, 1890)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके
 (Separate paging is given to this Part in order that it may be filed as a separate compilation)

नोटिस

NOTICE

नीचे लिखे भारत के असाधारण राजपत्र 23 मार्च, 1967 तक प्रकाशित किये गये हैं :—

The undermentioned *Gazettes of India Extraordinary* were published up to the 23rd March, 1967 :—

| सं० Issue No. | संख्या और तारीख No. and Date | द्वारा जारी किया गया Issued by | विषय Subjects |
|------------------|---------------------------------|-----------------------------------|------------------|
| Nil | | | |

ऊपर लिखे असाधारण राजपत्रों की प्रतियां प्रकाशन प्रबन्धक, सिविल साइंस, दिल्ली के नाम मांगपत्र भेजने पर भेज दी जाएगी। मांगपत्र प्रबन्धक के पास इन राजपत्रों के जारी होने की तारीख से दस दिनों के भीतर पहुंच जाने चाहिए।

Copies of the *Gazettes Extraordinary* mentioned above will be supplied on indent to the Manager of Publications, Civil Lines, Delhi. Indents should be submitted so as to reach the Manager within ten days of the date of issue of these *Gazettes*.

भाग I—खण्ड 2

PART I—SECTION 2

(रक्षा मंत्रालय को छोड़कर) भारत सरकार के मंत्रालयों और उच्चतम न्यायालय द्वारा जारी की गई सरकारी अफसरों की नियुक्तियों, पदोन्नतियों, छुट्टियों आदि से सम्बन्धित अधिसूचनाएं

Notifications regarding Appointments, Promotions, Leave, etc., of Govt. Officers issued by the Ministries of the Government of India (other than the Ministry of Defence) and by the Supreme Court

राष्ट्रपति सचिवालय

भारत के राष्ट्रपति के सैनिक सचिव का कार्यालय

नई दिल्ली, दिनांक 5 दिसम्बर 1968

सं० 24/ए० ई०/10 (पार्ट-6) — श्री बी० रामचन्द्रन् के अवकाश प्रार्थना करने पर, श्री ए० के० मुकजी राष्ट्रपति के सैन्य सचिव के कार्यालय में दिनांक 6 अगस्त, 1968 से अवर सचिव के पद पर स्थायी रूप से नियुक्त किये जाते हैं।

मदन लाल भाटिया, लेफि० कर्नल
 राष्ट्रपति के उप-सैनिक सचिव

लोक-सभा सचिवालय

नई दिल्ली-1, दिनांक 2 दिसम्बर 1968

सं० पी० एफ० 638(5)/ए० एन०-एक/जी० एन०-54/68
 श्री रघूचन्द्रन प्रसाद कौशिक, स्थायी उप-सचिव, को 2 दिसम्बर, 1968 से, जो उनके सेवा से निवृत्त होने की तिथि है, 100 दिन के लिए अस्वीकृत अवकाश प्रदान किया गया है।

अवतार सिंह रिखी, उप-सचिव

नई दिल्ली-1, दिनांक 3 दिसम्बर 1968

सं० एक० 26/3/ए० एन०-एक/जी० एन०-55/68—
श्री त्रिलोक नाथ खन्ना, स्थायी समिति सहायक, को 2 दिसम्बर,
1968 से, आगे आदेश दिये जाने तक, स्थानापन्न रूप में सहायक
समिति अधिकारी नियुक्त किया जाता है।

प्रभामलाल शकधर, सचिव

विधि मंत्रालय**विधि कार्य विभाग**

नई दिल्ली, दिनांक 20 नवम्बर 1968

सं० फा० 12(79)/68-प्रशा० 1 (वि० का०)—राष्ट्रपति
अपने प्रसाद से, हरयाणा राज्य सिविल सेवा (न्यायिक) के
सदस्य और विधि मंत्रालय, विधि कार्य विभाग, विधि आयोग
में स्थानापन्न कनिष्ठ विधि आफिसर श्री एच० सी० गुप्त को
16 नवम्बर 1968 से 15 फरवरी 1969 तक तीन मास की
कालावधि के लिए उक्त विधि मंत्रालय, विधि कार्य विभाग,
विधि आयोग में स्थानापन्न सहायक विधि सलाहकार के रूप में
नियुक्त करते हैं।

एस० बालकृष्णन, संयुक्त सचिव

नई दिल्ली दिनांक 6 दिसम्बर 1968

सं० फा० 3(73)/68-प्रशा०-III-(वि० मा०)—आयकर
अधिनियम, 1961 (1961 के 43) की धारा 252 के द्वारा
प्रदत्त शक्तियों का उपयोग करते हुए राष्ट्रपति अपने प्रसाद से
श्री वी० राजागोपालन को 1968 के 15 नवम्बर के पूर्वाह्न
से आगे आदेश होने तक आयकर अपीलीय अधिकरण में न्यायायिक
सदस्य के रूप में नियुक्त करते हैं।

नई दिल्ली दिनांक 21 नवम्बर 1968

सं० 12(100)/68-प्रशा०-1 (वि० का०)—राष्ट्रपति
अपने प्रसाद से विधि मंत्रालय, विधि कार्य विभाग, शाखा
सचिवालय बम्बई में केन्द्रीय विधि सेवा की श्रेणी 3 के स्थायी
आफिसर (उप विधि-सलाहकार) श्री वी० एन० लोकर को 3
अक्टूबर 1968 पूर्वाह्न से आगे आदेश होने तक उक्त शाखा
सचिवालय में स्थानापन्न अपर विधि सलाहकार (केन्द्रीय विधि
सेवा की श्रेणी 2) के रूप में नियुक्त करते हैं।

दिनांक 28 नवम्बर 1968

सं० फा० 12(109)/68-प्रशा० 1 (वि० का०)—राष्ट्रपति
अपने प्रसाद से विधि मंत्रालय, विधि कार्य विभाग, नई
दिल्ली में स्थायी विधि सहायक सलाहकार (केन्द्रीय विधि सेवा
श्रेणी 4) और स्थानापन्न विधि उप सलाहकार (केन्द्रीय विधि
सेवा श्रेणी 3) श्री पी० एच० रामचन्दानी को 5 अक्टूबर
1968 के अपराह्न से 3 जनवरी 1969 के अपराह्न तक की
कालावधि के लिए उसी विभाग में, नई दिल्ली में, स्थानापन्न
अपर विधि सलाहकार (केन्द्रीय विधि सेवा, श्रेणी 2) के रूप
में नियुक्त करते हैं।

एस० बालकृष्णन, संयुक्त सचिव और विधि सलाहकार

गृह मंत्रालय

नई दिल्ली-1, दिनांक 28 नवम्बर 1968

सं० 20/जी०/627-प्रशासन-1(ए०)—राष्ट्रपति, निर्माण
आवास और पूर्ति मंत्रालय के संवर्ग के स्थायी सहायक श्री उमराव
बहादुर माथुर को 21 नवम्बर, 1968 के पूर्वाह्न से, दो वर्ष की
अवधि के लिए, केन्द्रीय सचिवालय स्पोर्ट्स नियन्त्रण बोर्ड के
सहायक सचिव के पद पर प्रतिनियुक्ति के आधार पर सहर्ष नियुक्त
करते हैं।

एस० नटराजन, अवर सचिव

नई दिल्ली-1, दिनांक 4 दिसम्बर 1968

सं० 26/7/68-ए० आई० एस० 3—राष्ट्रपति, 1965 की
सम्मिलित प्रतियोगिता परीक्षा के आधार पर भारतीय
पुलिस सेवा में परीक्षा पर नियुक्त किये गये एवं आन्ध्र प्रदेश
संवर्ग में आवन्तित निम्नलिखित अधिकारियों को उनके सामने
दी गई तिथि से भारतीय पुलिस सेवा में सहर्ष स्थाई करते हैं :—

- | | |
|--------------------------|-----------|
| 1. श्री एस० सी० द्विवेदी | 5-7-1968 |
| 2. श्री सी अन्जनिय रेडी | 11-7-1968 |
| 3. श्री जनक राज | 11-7-1968 |

सं० 23/20/68-ए० आई० एस० 3—राष्ट्रपति, 1965 की
सम्मिलित प्रतियोगिता परीक्षा के आधार पर भारतीय प्रशासन
सेवा में परीक्षा पर नियुक्त किये गये एवं पश्चिम बंगाल संवर्ग
में आवन्तित निम्नलिखित अधिकारियों को उनके सामने दी गई तिथि
से भारतीय प्रशासन सेवा में सहर्ष स्थाई करते हैं :—

श्री दीपक चैटर्जी 2-7-1968

दिनांक 6 दिसम्बर 1968

सं० 23/8/68-ए० आई० एस० (III)—राष्ट्रपति, 1965
की सम्मिलित प्रतियोगिता परीक्षा के आधार पर भारतीय प्रशासन
सेवा में परीक्षा पर नियुक्त किये गये एवं हरयाणा संवर्ग में
आवन्तित निम्नलिखित अधिकारियों को उनके सामने दी गई तिथि
से भारतीय प्रशासन सेवा में सहर्ष स्थाई करते हैं :—

- | | |
|-------------------------|-----------|
| 1. श्री दीपक दास गुप्ता | 3-7-1968 |
| 2. श्री ललित मोहन गोयल | 16-8-1968 |
| 3. श्री प्रताप सिंह | 19-8-1968 |
| 4. श्री राम लखन सुधीर | 25-8-1968 |

सं० 21/10/68-ए० आई० एस० 3—राष्ट्रपति, श्री जी०
ए० वर्ज पुलिस सेवा के अधिकारी को संवर्ग सूची की
सं० 3 में दिखाए गए वरिष्ठ स्थानों की पूर्ति के लिये भारतीय
पुलिस सेवा के उत्तर प्रदेश संवर्ग में परीक्षा पर 22 जुलाई
1968 से सहर्ष नियुक्त करते हैं।

दिनांक 7 दिसम्बर 1968

सं० 24/11/66-ए० आई० एस० 3—राष्ट्रपति श्री आर० एस० निम्बालकर की भारतीय प्रशासन सेवा के गुजरात संवर्ग की संवर्ग सूची के तीसरी मद में दिखाये गये वरिष्ठ पद की रिक्ति पर 1 मार्च, 1968 से सहर्ष स्थायित्व प्रदान करते हैं।

दिनांक 9 दिसम्बर 1968

सं० 21/10/68-ए० आई० एस० (III)—राष्ट्रपति, निम्नलिखित अधिकारियों को भारतीय पुलिस सेवा के उत्तर प्रदेश संवर्ग की संवर्ग सूची के तीसरी मद में दिखाए गए वरिष्ठ पदों की रिक्ति पर उनके सामने दी गई तिथि से सहर्ष स्थायित्व प्रदान करते हैं :—

- | | |
|-----------------------------|-----------|
| 1. श्री जगदीश प्रसाद वाजपाइ | 11-1-1968 |
| 2. श्री जगदीश स्वरूप | 11-1-1968 |
| 3. श्री जमुना नारायण अवस्थी | 11-1-1968 |
| 4. श्री राम किशोर मिश्रा | 9-7-1968 |
| 5. श्री अवतार नारायण कौल | 9-7-1968 |
| 6. श्री जगदीश सरन टिंगल | 22-7-1968 |

दिनांक 11 दिसम्बर 1968

सं० 23/20/68-ए० आई० एस० (3)—राष्ट्रपति, 1965 की सम्मिलित प्रतियोगिता परीक्षा के आधार पर भारतीय प्रशासन सेवा में परिवीक्षा पर नियुक्त किये गये एवं पश्चिम बंगाल संवर्ग में आवंटित निम्नलिखित अधिकारी को उनके सामने दी गई गई तिथि से भारतीय प्रशासन सेवा में सहर्ष स्थाई करते हैं :—

श्री जिवन रंजन साहा 23-8-1968

अ० ना० बटाब्याल, अवर सचिव

नई दिल्ली-1, दिनांक 5 दिसम्बर 1968

सं० 153/1/68-प्रशासन 1(ख)—राष्ट्रपति, गृह मंत्रालय के संवर्ग में केन्द्रीय सचिवालय आणुलिपिक सेवा के ग्रेड II के श्री जी० बालासुब्रामण्यम को 1 नवम्बर, 1968 के पुर्वाह्न से 13 दिसम्बर, 1968 तक आगे की अवधि के लिए ग्रेड 1 में स्थानापन्न रूप से नियुक्त करते हैं।

दिनांक 7 दिसम्बर 1968

सं० 4/2/68-ए० आई० 1(अ)—राष्ट्रपति, केन्द्रीय सचिवालय सेवा की गृह मंत्रालय शाखा के निम्नलिखित स्थायी अनुभाग अधिकारियों को उनके नाम के सामने दी गई अवधियों के लिये उसी सेवा की ग्रेड 1 में नियुक्त करते हैं :—

- | | |
|----------------------------|-------------------------|
| 1. श्री ओ० पी० बन्सल | 14-8-68 से 2-9-68 तक |
| 2. श्री के० एल० रामचन्द्रन | 30-8-68 से 2-9-68 तक |

दिनांक 9 दिसम्बर 1968

सं० 4/22/68-ए० जी०-1(अ)—राष्ट्रपति, श्री एम० के० चतुर्वेदी, आई० ए० एस० को 25 नवम्बर 1968 के पुर्वाह्न से आगामी आदेश होने तक गृह मंत्रालय में उप-निदेशक (प्रशिक्षण) नियुक्त करते हैं।

एन० आर० सुब्रह्मण्यन्, अवर सचिव

नई दिल्ली-1, दिनांक 5 दिसम्बर 1968

सं० 4/36/67-के० से० (1)—राष्ट्रपति जी०, केन्द्रीय सचिवालय सेवा के वर्ग 1 के निम्नलिखित स्थायी अधिकारियों को सेवा के प्रवरण-कोटि से मौलिक रूप में उनके नामों के सामने लक्षित तिथियों से सहर्ष नियुक्त करते हैं :—

- | | |
|--|-----------|
| 1. श्री ए० रंगास्वामी | 10-4-1966 |
| वित्त नियंत्रक भारत इलैक्ट्रॉनिक्स लिमिटेड, बंगलौर। | |
| 2. श्री आई० जे० ब्राउटन | 20-4-1966 |
| सहायक महानिदेशक, स्टेट फार्मस। | |
| 3. श्री ए० एन० जोशी | 1-5-1966 |
| अपर वित्त सलाहकार वित्त मंत्रालय (व्यय विभाग)। | |
| 4. श्री एस० देवनाथ | 1-5-1966 |
| उप-सचिव, रक्षा मंत्रालय | |
| 5. श्री डी० पी० काटनिक | 1-5-1966 |
| मुख्य निदेशक, सम्भरण तथा क्रय-संगठन, सहकारिता विभाग। | |
| 6. श्री प्रकाल नारायण | 1-5-1966 |
| भूमि तथा विकास अधिकारी निर्माण तथा आवास विभाग। | |
| 7. श्री पी० गंगूली, | 1-5-1966 |
| उप-सचिव, शिक्षा मंत्रालय। | |
| 8. श्री पी० के० समल | 1-5-1966 |
| संयुक्त सचिव, सूचना तथा प्रसारण मंत्रालय | |
| 9. श्री के० एन० प्रौनोच, | 1-5-1966 |
| उप-सचिव, औद्योगिक विकास विभाग। | |
| 10. श्री ए० पी० भी० कृष्णन | 1-5-1966 |
| संयुक्त सचिव, वित्त मंत्रालय (व्यय विभाग)। | |

| | | | |
|---|----------|--|-----------|
| 11. श्री हरिश् चन्द्र, परीक्षा नियंत्रक, संघ लोक सेवा आयोग । | 1-5-1966 | 5. श्री अजीत सिंह, रक्षा मंत्रालय । | 16-4-1966 |
| 12. श्री बी० एस० दासरथी, उप महानिदेशक (प्रशासन), आकाशवाणी । | 1-5-1966 | 6. श्री डी० पी० चोपड़ा, निर्माण आवास तथा पूर्ति मंत्रालय । | 20-4-1966 |
| 13. श्री के० रंगनाथन, उप सचिव, परिवहन तथा जहाजरानी मंत्रालय । | 1-5-1966 | 7. श्री ए० पी० माथुर, स्वास्थ्य तथा परिवार नियोजन मंत्रालय । | 1-5-1966 |
| 14. श्री भी० के० मेनन, उप सचिव, संघ लोक सेवा आयोग । | 1-5-1966 | 8. श्री के० सी० सहगल, संघ लोक सेवा आयोग । | 1-5-1966 |
| 15. श्री भी० पी० सूद, संयुक्त सचिव, पुनर्वास मंत्रालय । | 1-5-1966 | 9. श्री सतीश बंधो लाल, खाद्य विभाग । | 1-5-1966 |
| 16. श्री ए० सी० बनर्जी, संयुक्त सचिव, वाणिज्य मंत्रालय । | 1-5-1966 | 10. श्री टी० एस० स्वामीनाथन, शिक्षा मंत्रालय । | 1-5-1966 |
| 17. श्री जे० एम० किश्लू, संयुक्त सचिव, योजना आयोग । | 1-5-1966 | 11. श्री एस० सुब्रमणियन, वित्त (रक्षा प्रभाग) मंत्रालय । | 1-5-1966 |
| 18. श्री पी० भी० गोपालन, निदेशक, सहायता कार्य तथा शरणार्थी, जाम्बिया सरकार । | 1-5-1966 | 12. श्री एम० डी० शर्मा, वित्त मंत्रालय, (राजस्व तथा बीमा विभाग) । | 1-5-1966 |
| 19. श्री एस० एस० पुरी, सतर्कता निदेशक, (पूर्ति विभाग) । | 1-5-1966 | 13. श्री एस० पी० जैन, शिक्षा मंत्रालय । | 1-5-1966 |
| 20. डा० ए० एस० शर्मा, अधिष्ठासी निदेशक, भारतीय, खान तथा धातु निगम लिमिटेड, (वाणिज्य मंत्रालय) । | 1-5-1966 | 14. श्री के० एन० आर० पिल्ले, वाणिज्य मंत्रालय । | 1-5-1966 |
| | | 15. श्री टी० एस० अनन्तकृष्णन, मंत्री मंडलीय सचिवालय, (मंत्री मंडलीय कार्य विभाग) । | 1-5-1966 |
| | | 16. श्री के० एस० लूथरा, वाणिज्य मंत्रालय । | 1-5-1966 |
| | | 17. श्री के० सी० गुप्ता, स्वास्थ्य तथा नगर विकास विभाग | 1-5-1966 |
| | | 18. श्री पी० सी० माथुर, खान तथा धातु विभाग । | 1-5-1966 |
| | | 19. श्री एस० एस० अयंगर, औद्योगिक विकास विभाग । | 1-5-1966 |
| | | 20. श्री हर गुणदास, औद्योगिक विकास विभाग । | 1-5-1966 |
| | | 21. श्री आर० एस० मिस्तल, वित्त मंत्रालय, (अर्थ-कार्य विभाग) । | 1-5-1966 |
| | | 22. श्री संतोष सिंह, कृषि विभाग । | 1-5-1966 |
| | | 23. श्री एस० एन० तुलसियानी, खाद्य विभाग । | 1-5-1966 |

सं० 4/24/68-के० से० (1)—राष्ट्रपति जी केन्द्रीय सचिवालय सेवा के निम्नलिखित स्थायी अनुभाग अधिकारियों को सेवा के वर्ग 1 में भौतिक रूप में उनके नामों के सामने लिखित तिथियों से सहर्ष नियुक्त करते हैं :—

| | |
|--|-----------|
| 1. श्री एस० के० सन्याल, शिक्षा मंत्रालय । | 7-2-1966 |
| 2. श्री राम सहाय, खान तथा धातु विभाग । | 15-2-1966 |
| 3. श्री पी० भी० सहाय्या, कम्पनी कार्य विभाग । | 10-4-1966 |
| 4. श्री ए० एम० के० स्वामी, योजना आयोग । | 15-4-1966 |

| | | | |
|--|------------|--|-----------|
| 24. श्री जे० पी० वैश, मंत्री मंत्रालय सचिवालय, (सांख्यिकीय विभाग) । | 1-5-1966 | 43. श्री के० सी० सोधिया, वित्त मंत्रालय, (अर्थ कार्य विभाग) । | 7-2-1967 |
| 25. श्री जे० डी० जैन, सूचना तथा प्रसारण मंत्रालय । | 3-6-1966 | 44. श्री ए० डी० गोविन्दाराजन्, प्रशासन सुधार विभाग, गृह मंत्रालय । | 19-2-1967 |
| 26. श्री डी० एन० तिवारी, शिक्षा मंत्रालय । | 19-7-1966 | 45. श्री एन० रंगाराजन्, रक्षा मंत्रालय । | 2-3-1967 |
| 27. श्री ज्ञान चन्द, रक्षा मंत्रालय । | 8-8-1966 | 46. श्री एच० एल० कपूर, संघ लोक सेवा आयोग । | 31-3-1967 |
| 28. श्री आर० मूर्ति, स्वास्थ्य और नगर विकास विभाग । | 24-8-1966 | 47. श्री के० एस० अहलूवालिया, शिक्षा मंत्रालय । | 1-5-1967 |
| 29. श्री पी० एस० परशुराम, वित्त मंत्रालय, (व्यय विभाग) । | 15-9-1966 | 48. श्री एस० के० बनर्जी, कम्पनी कार्य विभाग । | 1-5-1967 |
| 30. श्री सी० पी० के० एराडी, वित्त सचिव, त्रिपुरा शासन । | 11-10-1966 | 49. श्री के० वी० त्यागराजन्, खाद्य विभाग । | 1-5-1967 |
| 31. श्री के० एल० तूली, औद्योगिक विकास विभाग । | 20-10-1966 | 50. श्री डी० आर० मित्तल, रक्षा मंत्रालय । | 1-5-1967 |
| 32. श्री जी० डी० बहरी, उपायुक्त, । दिल्ली नगर निगम । | 15-11-1966 | 51. श्री एन० विश्वनाथन्, निर्माण, आवास तथा पूर्ति मंत्रालय । | 1-5-1967 |
| 33. श्री ए० सी० अप्पाजीराव, वित्त मंत्रालय, (व्यय विभाग) । | 28-11-1966 | 52. श्री आर० आर० राव, पेट्रोलियम तथा रसायन मंत्रालय । | 1-5-1967 |
| 34. श्रीमती के० चटर्जी, खाद्य विभाग । | 12-12-1966 | 53. श्री आर० एम० एल० वैश, खाद्य विभाग । | 1-5-1967 |
| 35. श्री के० एन० भनोट, वाणिज्य मंत्रालय । | 15-12-1966 | 54. श्री एन० पी० गुप्ता, वित्त मंत्रालय । | 1-5-1967 |
| 36. श्री पी० एस० कंवल, वित्त सलाहकार, नई दिल्ली नगरपालिका । | 8-1-1967 | 55. श्री शहजाब राय, वित्त मंत्रालय । | 1-5-1967 |
| 37. श्री आर० एन० डे, रक्षा मंत्रालय । | 9-1-1967 | 56. श्री एम० एम० हुसैन, समाज कल्याण विभाग । | 1-5-1967 |
| 38. श्री के० पी० रविन्द्रनाथन्, रक्षा उत्पादन विभाग । | 11-1-1967 | 57. श्री जी० एल० मलहोत्रा, परिवहन तथा जहाजरानी, मंत्रालय । | 1-5-1967 |
| 39. श्री बी० एस० सिधल, वित्त मंत्रालय । | 18-1-1967 | 58. श्री गुरबक्स सिंह बाबा, निर्माण, आवास तथा पूर्ति मंत्रालय । | 1-5-1967 |
| 40. श्री बशेश्वर नाथ स्वास्थ्य, नगर विकास तथा परिवार नियोजन मंत्रालय । | 31-1-1967 | 59. श्री श्री भगवान, सूचना तथा प्रसारण मंत्रालय । | 1-5-1967 |
| 41. श्री बी० कृष्णा मूर्ति, वाणिज्य मंत्रालय । | 1-2-1967 | 60. श्री पी० एस० सक्सेना, वित्त मंत्रालय, (व्यय विभाग) । | 1-5-1967 |
| 42. श्री जी० जगन्नाथन्, श्रम तथा नियोजन विभाग । | 5-2-1967 | 61. श्री एन० एल० गुप्ता, कृषि विभाग । | 1-5-1967 |

| | | |
|--|-----------|----------------------------|
| 62. श्री एस० जगन्नाथन, संचार विभाग । | 2-5-1967 | 5. श्री अतर सिंह |
| 63. श्री पी० राजारत्नम्, निर्माण, आवास तथा पूर्ति मंत्रालय । | 10-5-1967 | 6. श्री सी० एम० माथुर |
| 64. श्री वया शंकर, सिंचाई तथा शक्ति मंत्रालय । | 19-5-1967 | 7. श्री भरत सिंह |
| 65. श्री त्रियोगी नारायण, शिक्षा मंत्रालय । | 20-5-1967 | 8. श्री के० के० कोटिया |
| 66. श्री आर० बी० गुप्ता, वित्त मंत्रालय, (व्यय विभाग) । | 2-7-1967 | 9. श्री डी० डी० आर्या |
| 67. श्री एन० एच० जोशी, निर्माण, आवास तथा पूर्ति मंत्रालय । | 12-7-1967 | 10. श्री हरीश चन्द्र गुप्त |
| 68. श्री एम० वीराराघवन, वाणिज्य मंत्रालय । | 15-7-1967 | 11. श्री एन० के० खुल्लर |
| 69. श्री जी० भी० राजू, संचार विभाग । | 20-7-1967 | 12. श्री के० बी० एल० माथुर |
| 70. श्री बी० एन० मित्रा, पुनर्वास विभाग । | 22-7-1967 | 13. श्री एस० के० वर्मा |
| 71. श्री एस० जननारायणन्, वित्त मंत्रालय (व्यय विभाग) । | 1-8-1967 | 14. श्री ए० एल० संखला |
| | | 15. श्री जी० एन० पिल्ले |
| | | 16. श्री सी० डी० लीडा |
| | | 17. श्री वी० एस० सक्सेना |
| | | 18. श्री जी० डी० शर्मा |
| | | 19. श्री जे० पी० कपूर |
| | | 20. श्री वी० डी० माथुर |
| | | 21. श्री ए० बी० माथुर |

दिनांक 10 दिसम्बर 1968

सं० 7/4/68-ए० आई० एस० (4)—राष्ट्रपति जी श्री यू० आर० माविनकुर्वे को भारतीय वन सेवा के महाराष्ट्र संघ में 1 अक्टूबर 1967 से सहर्ष स्थायित्व प्रदान करते हैं।

एम० आर० भारद्वाज, अवर सचिव

सं० 4/34/68-सी० एस० 1—केन्द्रीय सचिवालय सेवा स्थायी अनुभाग अधिकारी श्री एम० के० भट्टे (जो परिवहन तथा नौवहन मंत्रालय के कोटि के हैं) को राष्ट्रपति जी सहर्ष उस सेवा के ग्रेड 1 (एक) में दिनांक 23 अक्टूबर 1968 से अन्य आदेश पर्यन्त स्थानापन्न रूप से नियुक्त करते हैं।

दिनांक 7 दिसम्बर 1968

सं० 4/78/68-सी० एस० (1)—राष्ट्रपति जी केन्द्रीय सचिवालय सेवा के स्थायी ग्रेड 1 (एक) अधिकारी श्री बी० एस० भटनागर का त्मागपत्र 1 नवम्बर, 1968 से स्वीकार करते हैं।

एम० के० वसुदेवन, अवर सचिव

नई दिल्ली-1, दिनांक 6 दिसम्बर 1968

सं० 7/9/68-ए० आई० एस० (4)—राष्ट्रपति जी निम्न-लिखित अधिकारियों को भारतीय वन सेवा के राजस्थान संघ में 1 अक्टूबर 1967 से सहर्ष स्थायित्व प्रदान करते हैं:—

1. श्री जी० के० बोरा
2. श्री नन्दन भार्गव
3. श्री महेंद्र प्रकाश
4. श्री के० के० गुप्त

नई दिल्ली-11, दिनांक 9 दिसम्बर 1968

सं० 5/9/67-पुलिस-3—राष्ट्रपति दिनांक 3 अक्टूबर, 1968 के पूर्वाह्न से आगामी आदेश जारी होने तक के लिए श्री एम० एन० शर्मा को गुप्तवार्ता विभाग, मैसूर में स्थानापन्न रूप से विदेशी भाषा परीक्षक के पद पर सहर्ष नियुक्त करते हैं।

अपनी विदेशी भाषा परीक्षक की नियुक्ति के फलस्वरूप श्री एम० एन० शर्मा ने दिनांक 3 अक्टूबर, 1968 के पूर्वाह्न से गुप्तवार्ता विभाग, मैसूर में सहायक विदेशी भाषा परीक्षक के पद का कार्य भार छोड़ दिया।

सं० 5/9/67-पुलिस-3—राष्ट्रपति दिनांक 3 अक्टूबर, 1968 के पूर्वाह्न से आगामी आदेश जारी होने तक के लिए सर्वश्री पी० पी० भटनागर और त्रिलोचन दास को गुप्तवार्ता विभाग, नई दिल्ली में स्थानापन्न रूप से विदेशी भाषा परीक्षक सहर्ष नियुक्त करते हैं।

अपनी गुप्तवार्ता विभाग में विदेशी भाषा परीक्षक की नियुक्ति के फलस्वरूप सर्वश्री पी० पी० भटनागर और त्रिलोचन दास ने दिनांक 3 अक्टूबर, 1968 के पूर्वाह्न से गुप्तवार्ता विभाग, नई दिल्ली में अपने क्रमशः पद सहायक विदेशी भाषा परीक्षक का कार्य भार छोड़ दिया।

सं० 4/7/68-पुलिस-3—राष्ट्रपति दिनांक 25 नवम्बर, 1968 के पूर्वाह्न से आगामी आदेश जारी होने तक के लिए पश्चमी बंगाल संवर्ग के एक भारतीय पुलिस सेवा अधिकारी श्री टी० पी० सुन्दरराजन को गुप्तवार्ता विभाग, नई दिल्ली में संयुक्त सहायक निदेशक के पद पर सहर्ष नियुक्त करते हैं।

दिनांक 10 दिसम्बर 1968

सं० 6/20/68-पुलिस-3—अपनी अधिवार्धिकी कालुष्य प्राप्त करने के फलस्वरूप मद्रास पुलिस से एक प्रतिनियुक्त श्री जे० डब्ल्यू० देवसहाय्यम् ने दिनांक 27 अक्टूबर, 1968 के पूर्वाह्न से गुप्त वार्ता विभाग, नई दिल्ली में संयुक्त सहायक निदेशक के पद का कार्यभार त्याग दिया।

राष्ट्रपति दिनांक 27 अक्टूबर, 1968 के पूर्वाह्न से श्री जे० डब्ल्यू० देवसहाय्यम् को एक वर्ष की अवधि के लिए संयुक्त सहायक निदेशक सहर्ष पुनर्नियुक्त करते हैं।

पि० ब० राजगोपालन, अवर सचिव

नई दिल्ली-1, दिनांक 6 दिसम्बर 1968

सं० 15/15/68-डी० एच० (एस०)—पूर्वोत्तर सीमा एजेन्सी को स्थानान्तरण होने पर श्री सिया राम आर्य, आई०ए०एस० (संघ राज्य क्षेत्र) ने 26 अक्टूबर, 1968 की अपराह्न में मैजिस्ट्रेट प्रथम श्रेणी दिल्ली का कार्यभार छोड़ दिया।

आर० सी० जैन, उप-सचिव

नई दिल्ली-11, दिनांक 9 दिसम्बर 1968

सं० 7/2/68-पुलिस-2—श्री के० मायान ने, स्थानान्तरण के फलस्वरूप 28-7-68 के पूर्वाह्न से केन्द्रीय सुरक्षित आरक्षी की बटालियन सं० 1 में उप-अधीक्षक पुलिस (कम्पनी कमांडर/क्वार्टर मास्टर) के पद का कार्यभार छोड़ दिया और 10-8-68 के अपराह्न से केन्द्रीय सुरक्षित आरक्षी की रिट्यूट्स ट्रेनिंग सेंटर, बारवाहा में उप-अधीक्षक पुलिस (कम्पनी कमांडर/क्वार्टर मास्टर) के पद का कार्यभार सम्हाल लिया।

सं० 7/2/68-पुलिस-2—श्री जी० एस० भास्करन ने, स्थानान्तरण के फलस्वरूप 20-9-68 के अपराह्न से केन्द्रीय सुरक्षित आरक्षी की बटालियन सं० 7 में उप-अधीक्षक पुलिस (कम्पनी कमांडर/क्वार्टर मास्टर) के पद का कार्यभार छोड़ दिया और 3-10-68 के पूर्वाह्न से केन्द्रीय सुरक्षित आरक्षी की बटालियन सं० 24 में उप-अधीक्षक पुलिस (कम्पनी कमांडर/क्वार्टर मास्टर) के पद का कार्यभार सम्हाल लिया।

सं० 7/2/68-पुलिस-2—श्री के० एम० शिन्डे ने, स्थानान्तरण के फलस्वरूप 13-9-68 के अपराह्न से केन्द्रीय सुरक्षित आरक्षी की बटालियन सं० 27 में उप-अधीक्षक पुलिस (कम्पनी कमांडर/क्वार्टर मास्टर) के पद का कार्यभार छोड़ दिया और 30-9-68 के पूर्वाह्न से केन्द्रीय सुरक्षित आरक्षी की बटालियन सं० 34 में उप-अधीक्षक पुलिस (कम्पनी कमांडर/क्वार्टर मास्टर) के पद का कार्यभार सम्हाल लिया।

सं० 7/13/68-पुलिस-2—श्री एस० के० चक्रवर्ती ने, स्थानान्तरण के फलस्वरूप 11-10-68 के पूर्वाह्न से केन्द्रीय सुरक्षित आरक्षी की बटालियन सं० 16 में जूनियर मैजिस्ट्रल आफिसर के पद का कार्यभार छोड़ दिया और 11-10-68 के पूर्वाह्न से केन्द्रीय सुरक्षित आरक्षी की ग्रुप सैंटर, किशनगढ़ उसी पद का कार्यभार सम्हाल लिया।

सं० 7/48/68-पुलिस-2—केन्द्रीय सुरक्षित आरक्षी अधिनियम, 1949 (1949 का 66) की धारा 4(1) द्वारा प्रदत्त अधिकारों का उपयोग करते हुए केन्द्रीय सरकार एतद्वारा निम्नलिखित अधिकारियों को उनके नामों के सामने दी हुई तिथियों से आगामी आदेश जारी होने तक के लिये केन्द्रीय सुरक्षित आरक्षी में कमांडेंट के पद पर नियुक्त करती है:—

उन्हें, उनके नामों के सामने दी गई बटालियनों में नियुक्त किया जाता है:—

| क्रम सं० | अधिकारी का नाम | काम पर आने की तिथि | पर की | नियुक्ति की बटालियन |
|----------|-----------------------|--------------------|-------|---------------------|
| 1 | 2 | 3 | 4 | |
| 1. | श्री बी० डी० मलहोत्रा | 9-11-68 | | 25 |

सं० 7/219/68-पुलिस-2—श्री ई० च० एम० डेविड स्थानान्तरण के फलस्वरूप, 13-9-68 के पूर्वाह्न से केन्द्रीय सुरक्षित आरक्षी में डी० आई० जी०, नीमच के पद का कार्यभार छोड़ दिया और 24-9-1968 के पूर्वाह्न से केन्द्रीय सुरक्षित आरक्षी में डी० आई० जी०, दुर्गापुर के पद का कार्यभार सम्हाल लिया।

दिनांक 10 दिसम्बर 1968

सं० 7/2/68-पुलिस-2—श्री एल० आर० शिन्डे ने, अपने मूल संवर्ग राज्य को प्रत्यावर्तन के फलस्वरूप, 31-8-68 अपराह्न से केन्द्रीय सुरक्षित आरक्षी की बसारा स्थित 30 बटालियन में उप-अधीक्षक पुलिस (कम्पनी कमांडर) के पद का कार्यभार छोड़ दिया।

सं० 7/2/68-पुलिस-2—श्री एस० बी० सिंह ने, स्थानान्तरण के फलस्वरूप 22-4-68 के पूर्वाह्न से केन्द्रीय सुरक्षित आरक्षी की बटालियन सं० 1 में उप-अधीक्षक पुलिस (कम्पनी कमांडर/क्वार्टर मास्टर) के पद का कार्यभार छोड़ दिया और उसी दिन से केन्द्रीय सुरक्षित आरक्षी की उसी बटालियन में उप-अधीक्षक पुलिस (लायजन आफिसर) के पद का कार्यभार सम्हाल लिया।

सं० 7/2/68-पुलिस-2—श्री वाई० एन० कश्यप ने, फिर से नियुक्ति के फलस्वरूप, 29-10-68 के अपराह्न से केन्द्रीय सुरक्षित आरक्षी की स्थित 22 बटालियन में उप-अधीक्षक पुलिस (कम्पनी कमांडर/क्वार्टर मास्टर) के पद का कार्यभार सम्हाल लिया ।

सं० 7/2/68-पुलिस-2—श्री एम० एन० चान्गापा ने, अपने मूल संवर्ग राज्य को प्रत्यावर्तन के फलस्वरूप, 5-8-68 के अपराह्न से केन्द्रीय सुरक्षित आरक्षी की अजमेर स्थित 29 बटालियन में उप-अधीक्षक पुलिस (कम्पनी कमांडर/क्वार्टर मास्टर) के पद का कार्यभार छोड़ दिया ।

सं० 7/17/68-पुलिस-2—श्री हरी सिंह ने, अपने मूल संवर्ग राज्य को प्रत्यावर्तन के फलस्वरूप, 3-8-68 के अपराह्न से केन्द्रीय सुरक्षित आरक्षी की 20 बटालियन में उप-अधीक्षक पुलिस (कम्पनी कमांडर/क्वार्टर मास्टर) के पद का कार्यभार छोड़ दिया ।

सं० 7/22/68-पुलिस-2—श्री जे० वाई० भोंसले ने, अपने मूल संवर्ग राज्य को प्रत्यावर्तन के फलस्वरूप, 10-8-68 के अपराह्न से केन्द्रीय सुरक्षित आरक्षी की हैदराबाद स्थित 26 बटालियन में उप-अधीक्षक पुलिस (कम्पनी कमांडर/क्वार्टर मास्टर) के पद का कार्यभार छोड़ दिया ।

सं० 7/110/68-पुलिस-2—केन्द्रीय सुरक्षित आरक्षी अधिनियम, 1949 (1949 का 66) की धारा 4(1) द्वारा प्रदत्त अधिकारों का उपयोग करते हुए केन्द्रीय सरकार एतद्द्वारा निम्नलिखित अधिकारियों को उनके नामों के सामने दी हुई तिथियों से आगामी आदेश जारी होने तक के लिये केन्द्रीय सुरक्षित आरक्षी में कम्पनी कमांडर/क्वार्टर मास्टर के पद का कार्यभार सम्हालने के लिये कम्पनी आफिसर के पद पर नियुक्त करती है :—

उन्हें, उनके नामों के सामने दी गई बटालियनों में नियुक्त किया जाता है :—

| क्र० सं० | अधिकारी का नाम | काम पर आने की तिथि | नियुक्ति की बटालियन |
|----------|-------------------|--------------------|---------------------|
| 1. | श्री पी० एस० तनवर | 10-8-1968 | 26 |

सं० 7/127/68-पुलिस-2—श्री के० बी० बेलायुधन ने, अपने मूल संवर्ग राज्य को प्रत्यावर्तन के फलस्वरूप, 19-9-68 के पूर्वाह्न से केन्द्रीय सुरक्षित आरक्षी की तिरुची स्थित 42 बटालियन में उप-अधीक्षक पुलिस (कम्पनी कमांडर) के पद का कार्यभार छोड़ दिया ।

सं० 7/127/68-पुलिस-2—श्री सी० टी० सहादेवन ने, अपने मूल संवर्ग राज्य को प्रत्यावर्तन के फलस्वरूप, 8-11-68 अपराह्न से केन्द्रीय सुरक्षित आरक्षी की त्रिचिरापाली स्थित 42 बटालियन में उप-अधीक्षक पुलिस (कम्पनी कमांडर) के पद का कार्यभार छोड़ दिया ।

सं० 7/218/68-पुलिस-2—केन्द्रीय सुरक्षित आरक्षी अधिनियम, 1949 (1949 का 66) की धारा 4(1) द्वारा प्रदत्त अधिकारों का उपयोग करते हुए केन्द्रीय सरकार एतद्द्वारा निम्नलिखित अधिकारियों को उनके नामों के सामने दी हुई तिथियों से आगामी आदेश जारी होने तक के लिये केन्द्रीय सुरक्षित आरक्षी में कम्पनी कमांडर/क्वार्टर मास्टर के पद का कार्यभार सम्हालने के लिये कम्पनी आफिसर के पद पर नियुक्त करती है :—

उन्हें, उनके नामों के सामने दी गई बटालियनों में नियुक्त किया जाता है :—

| क्र० सं० | अधिकारी का नाम | काम पर आने की तिथि | नियुक्ति की बटालियन |
|----------|----------------------|--------------------|----------------------------|
| 1. | श्री एम० पी० जाखमोला | 9-8-1968 | 8-रामपुर (पूर्वाह्न) |
| 2. | श्री वी० एस० यादव | 31-8-1968 | 30-बसार (पूर्वाह्न) (नेफा) |

सं० 7/226/68-पुलिस-2—केन्द्रीय सुरक्षित आरक्षी बल अधिनियम, 1949 (1949 का 66) द्वारा प्रदत्त अधिकारों का उपयोग करते हुए केन्द्रीय सरकार एतद्द्वारा श्री टी० सी० रामपाल को 26-11-68 के अपराह्न से आगामी आदेश जारी न होने तक की अवधि के लिये केन्द्रीय सुरक्षित आरक्षी में असिस्टेंट कमांडेंट के पद पर कार्य करने के लिये असिस्टेंट कमांडेंट नियुक्त करती है ।

उनकी नियुक्ति केन्द्रीय सुरक्षित आरक्षी की सिल्वर स्थित 39 बटालियन में की जाती है ।

दिनांक 11 दिसम्बर 1968

सं० 7/195/68-पुलिस-2—राष्ट्रपति, श्री जे० पी० कुलश्रेष्ठ को 1-9-68 के पूर्वाह्न से आगामी आदेश जारी होने तक की अवधि के लिये केन्द्रीय सुरक्षित आरक्षी में कमांडेंट के पद पर नियुक्त करते हैं । उनको नियुक्ति केन्द्रीय सुरक्षित आरक्षी की 46 बटालियन में की जाती है ।

सं० 7/195/68-पुलिस-2—राष्ट्रपति, श्री आर० पी० दुबे को 1-9-68 के पूर्वाह्न से आगामी आदेश जारी होने तक की अवधि के लिए केन्द्रीय सुरक्षित आरक्षी में एसिस्टेंट कमांडेंट के पद पर नियुक्त करते हैं । उनको नियुक्ति केन्द्रीय सुरक्षित आरक्षी की 46 बटालियन में की जाती है ।

टी० पी० इस्सर, उप-सचिव

नई दिल्ली-1, दिनांक 27 नवम्बर 1968

सं० 5/11/68-जुडिशियल-3—संविधान के अनुच्छेद 217 के खण्ड (1) द्वारा मिले अधिकारों के अधीन राष्ट्रपति जी इलाहाबाद उच्च-न्यायालय के अपर न्यायाधीश न्यायाधिपति श्री अबनी कुमार कीर्ति को अपने पद के प्रभार संभालने की तिथि से इलाहाबाद उच्च-न्यायालय का न्यायाधीश नियुक्त करते हैं।

ज० म० लालवाणी, संयुक्त सचिव

नई दिल्ली-1, दिनांक 5 दिसम्बर 1968

सं० 15/6/68-जुडिशियल-3—संविधान के अनुच्छेद 224 के खंड (1) द्वारा मिले अधिकारों के अधीन राष्ट्रपति जी श्री जयन्ती लाल भयाचन्द्र शेट्ट, बी० एस० सी०, एल० एल० बी०, तथा श्री ब्रजलाल रतिलाल शाह, बी० एस० सी०, एल० एल० बी०, को 16 जनवरी, 1969 से दो सांख के लिए गुजरात उच्च न्यायालय का अपर न्यायाधीश नियुक्त करते हैं।

वीरेन्द्र कुमार, संयुक्त सचिव

विदेश मंत्रालय

नई दिल्ली, दिनांक 11 नवम्बर 1968

सं० 460(34)-डी० III/68—महामान्य श्री इसा अब्दुल रहमान अल-इसा 4 नवम्बर, 1968 को राष्ट्रपति के सम्मुख उपस्थित हुए और उन्होंने भारत में कुवैत राज्य के असाधारण राजदूत एवं पूर्णाधिकारी के रूप में अपना विश्वास-पत्र प्रस्तुत किया।

दिनांक 30 नवम्बर 1968

सं० 460(37)-3-डी०-III/68—महामान्य, श्री मोहम्मद रजा अमीर-तेमूर 13 नवम्बर, 1968 को राष्ट्रपति के सम्मुख उपस्थित हुए और भारत में ईरान के असाधारण राजदूत एवं पूर्णाधिकारी के रूप में उन्होंने अपना विश्वास-पत्र प्रस्तुत किया।

बी० एस० पुरी, सहचारी,
(पा० टी० III)

नई दिल्ली, दिनांक 30 नवम्बर 1968

सं० 73/पी० बी०/68—भारतीय विदेश सेवा (ख) के सामान्य संवर्ग के एकीकृत वर्ग II और III के स्थायी अधिकारी, श्री डी० आर० सचदेव ने, अधिवर्षता की अवस्था की प्राप्त होने पर, 12 नवम्बर, 1968 को दोपहर-बाद से अन्तर्राष्ट्रीय अधीक्षण एवं नियंत्रण आयोग, व्यन्त्यन (लाओस), में सम्मेलन सचिव (कान्फ्रेंस सेफ्रेटरी) के पद का कार्यभार छोड़ दिया।

रामेश्वर सिंह, अवर सचिव

नई दिल्ली, दिनांक 3 दिसम्बर 1968

सं० 230-पी०टी०-II/68—भारत के राष्ट्रपति, 21 अगस्त, 1968 में नई दिल्ली में संयुक्त राज्य अमरीका के कौंसल के

रूप में श्री आर्टूरो एस० मेसियस की नियुक्ति पर स्वीकृति प्रदान करते हैं।

सं० 231-पी०टी०-II/68—भारत के राष्ट्रपति, 19 अक्टूबर, 1968 से मद्रास में संयुक्त राज्य अमरीका के कौंसल के रूप में श्री लेराय मेकपीस की नियुक्ति पर स्वीकृति प्रदान करते हैं।

दिनांक 4 दिसम्बर 1968

सं० 234-पी०टी०-II/68—भारत के राष्ट्रपति, बम्बई में संयुक्त राज्य अमरीका कौंसल के रूप में श्री टाम ए० नूनन की नियुक्ति की पुष्टि करते हैं। उनकी नियुक्ति पर अस्थायी स्वीकृति की घोषणा इस मन्त्रालय की अधिसूचना संख्या 176-पी० टी०-II/68, दिनांक 13 सितम्बर, 1968 में की गई थी।

सं० 235-पी०टी०-II/68—भारत के राष्ट्रपति कलकत्ता में संयुक्त राज्य अमरीका के उप-कौंसल के रूप में श्री होवर्ड पी० हार्ट की नियुक्ति की पुष्टि करते हैं; उनकी नियुक्ति पर अस्थायी स्वीकृति की घोषणा इस मन्त्रालय की अधिसूचना संख्या 198-पी० टी०-II/68, दिनांक 25 सितम्बर, 1968 में की गई थी।

सं० 237-पी० टी०-II/68—भारत के राष्ट्रपति कलकत्ता में संयुक्त राज्य अमरीका के प्रधान कौंसल के रूप में श्री रिचर्ड टी० डेवीस की नियुक्ति की पुष्टि करते हैं; उनकी नियुक्ति पर अस्थायी स्वीकृति की घोषणा इस मन्त्रालय की अधिसूचना संख्या 160-पी०टी०-II/68, दिनांक 12 अगस्त, 1968 में की गई थी।

सं० 238-पी० टी०-II/68—भारत के राष्ट्रपति कलकत्ता में संयुक्त राज्य अमरीका के कौंसल के रूप में एडवर्ड जे० मेग्दायर, जूनियर की नियुक्ति की पुष्टि करते हैं; उनकी नियुक्ति पर अस्थायी स्वीकृति की घोषणा इस मन्त्रालय की अधिसूचना संख्या 199-पी० टी०-II/68, दिनांक 25 सितम्बर, 1968 में की गई थी।

दिनांक 6 दिसम्बर 1968

सं० 241-पी०टी० II/68—भारत के राष्ट्रपति, 2 नवम्बर, 1968 से बम्बई में संयुक्त राज्य अमरीका के उप-कौंसल के रूप में श्री टेरी एल० लेतजेल की नियुक्ति पर अस्थायी स्वीकृति प्रदान करते हैं।

बी० ए० राजागोपालन, उप-नयाचार प्रमुख

नई दिल्ली, दिनांक 7 दिसम्बर 1968

सं० 76/पी० ई०/68—राष्ट्रपति, श्री मदन मोहन को 1 अप्रैल, 1966 को दोपहर-पूर्व से विदेश मंत्रालय के राजकीय सत्कार संगठन (गवर्नमेंट हास्पिटैलिटी आर्गेनाइजेशन) में उप-नियंत्रक के पद पर स्थायी करते हैं।

सं० 77/पी० ई०/68—श्री पी० के० कर्मा को 17 फरवरी, 1966 से नियमित आधार पर, विदेश मंत्रालय के विधि एवं संधि प्रभाग में सहायक विधि सलाहकार के रूप में स्थानापन्न रूप से कार्य करने के लिए नियुक्त किया गया है।

नरेन्द्र नाथ गुप्ता, अवर सचिव

बिज्ञान मन्त्रालय
(राजस्व तथा बीमा विभाग)
(आयकर संस्थापन)

नई दिल्ली, दिनांक 22 नवम्बर 1968

सं० 384—श्री यू० एन० एन० राव, अपीलीय सहायक आयकर आयुक्त 'सी' रेंज, मद्रास ने 17 अक्टूबर 1968 के दोपहरवाद से अपने कार्य के अतिरिक्त, श्री जी० बी० गोन्साल्वेज के स्थान पर अपीलीय सहायक आयकर आयुक्त, 'बी' रेंज, मद्रास का कार्यभार भी संभाल लिया है। श्री जी० बी० गोन्साल्वेज का स्थानान्तरण हो गया है।

सं० 385—श्री टी० सदाशिवन्, अपीलीय सहायक आयकर आयुक्त, तिरुचिरापल्ली रेंज, तिरुचिरापल्ली ने 10 अक्टूबर, 1968 के दोपहरवाद से अपने कार्य के अतिरिक्त, श्री एम० कबीर शाह के स्थान पर, अपीलीय सहायक आयकर आयुक्त, कोयम्बटूर रेंज, कोयम्बटूर, का कार्यभार भी संभाल लिया है। श्री एम० कबीर शाह का स्थानान्तरण हो गया है।

सं० 386—स्थानान्तरण पर, श्री एम० एस० एम० मरैकयर ने 1 नवम्बर 1968 के दोपहरपूर्व से श्री टी० सदाशिवन्, अपीलीय सहायक आयकर आयुक्त, तिरुचिरापल्ली, को अतिरिक्त कार्यभार से मुक्त करते हुए, अपीलीय सहायक आयकर आयुक्त, कोयम्बटूर रेंज, कोयम्बटूर का कार्यभार संभाल लिया है।

सं० 387—राष्ट्रपति जी ने श्री के० वी० राजन, आयकर अधिकारी श्रेणी I, को 7 अक्टूबर 1968 के दोपहरपूर्व से अगला आदेश होने तक स्थानापन्न सहायक आयकर आयुक्त नियुक्त किया है। उसने उसी तारीख से श्री बी० बी० वेन्कटरामैया के स्थान पर, अपीलीय सहायक आयकर आयुक्त, सलेम रेंज, सलेम का कार्यभार संभाल लिया है। श्री बी० बी० वेन्कटरामैया का स्थानान्तरण हो गया है।

सं० 388—राष्ट्रपति जी ने श्री पी० के० बी० राघवन, आयकर अधिकारी, श्रेणी I, को 11 अक्टूबर 1968 के दोपहरवाद से अगला आदेश होने तक, स्थानापन्न सहायक आयकर आयुक्त नियुक्त किया है। उसने उसी तारीख से अपीलीय सहायक आयकर आयुक्त, 'डी' रेंज, मद्रास के कार्यालय का कार्यभार संभाल लिया है।

दिनांक 2 दिसम्बर 1968

सं० 413—राष्ट्रपति जी ने श्री जी० सी० शुक्ल, आयकर अधिकारी, श्रेणी I, को 16 अक्टूबर 1968 के दोपहरपूर्व से अगला आदेश होने तक स्थानापन्न सहायक आयकर आयुक्त नियुक्त किया है। श्री शुक्ल ने उसी तारीख से अपीलीय सहायक आयकर आयुक्त, केन्द्रीय रेंज II, बम्बई का कार्यभार संभाल लिया।

सं० 414—स्थानान्तरण पर श्री आर० एस० झुनझुनवाला ने 19 अक्टूबर 1968 के दोपहरपूर्व से श्री डी० सी० शुक्ल के स्थान

पर अपीलीय सहायक आयकर आयुक्त, केन्द्रीय रेंज II, बम्बई का कार्यभार संभाल लिया है। श्री शुक्ल का स्थानान्तरण हो गया है।

सं० 415—श्री बी० के० बागची, आयकर आयुक्त, पश्चिम बंगाल-II, कलकत्ता ने अपने स्वयं के कार्य के अतिरिक्त, 8 नवम्बर 1968 के दोपहरवाद से श्री के० ई० जानसन के स्थान पर आयकर आयुक्त, पश्चिम बंगाल-I, कलकत्ता का कार्यभार भी संभाल लिया है। श्री जानसन छुट्टी पर गए हैं।

सं० 416—श्री वी० वी० बादामी, आयकर आयुक्त, केन्द्रीय, मद्रास, ने अपने स्वयं के कार्य के अतिरिक्त, 14 नवम्बर 1968 के दोपहरवाद से श्री आई० पी० गुप्त के स्थान पर आयकर आयुक्त, मद्रास-I, मद्रास का कार्यभार भी संभाल लिया है। श्री गुप्त का स्थानान्तरण हो गया है।

सं० 417—श्री आर० एन० लिमये ने 21 नवम्बर 1968 के दोपहरपूर्व से आयकर आयुक्त, दिल्ली, नई दिल्ली का कार्यभार छोड़ दिया और आयकर आयुक्त, दिल्ली-1, नई दिल्ली का कार्यभार संभाल लिया है।

सं० 418—स्थानान्तरण पर, श्री आई० पी० गुप्त ने 21 नवम्बर 1968 के दोपहरपूर्व से आयकर आयुक्त, दिल्ली-11, नई दिल्ली का कार्यभार संभाल लिया है।

सं० 419—स्थानान्तरण पर, श्री एस० एच० भट ने 18 नवम्बर 1968 के दोपहरपूर्व से श्री एच० ए० शाह, निरीक्षण निदेशक (जांच-पड़ताल), नई दिल्ली को अतिरिक्त कार्यभार से मुक्त करते हुए निरीक्षण निदेशक (गवेषणा, अंक-संकलन तथा प्रकाशन), नई दिल्ली का कार्यभार संभाल लिया है।

सं० 420—श्री यू० एन० एन० राव, अपीलीय सहायक आयकर-आयुक्त "सी" रेंज, मद्रास ने 23 अक्टूबर, 1968 के दोपहरपूर्व से अपने स्वयं के कार्य के अतिरिक्त श्री ए० बी० मेनन के स्थान पर अपीलीय सहायक आयकर आयुक्त, मदुरै रेंज, मदुरै का कार्यभार भी संभाल लिया। श्री ए० बी० मेनन छुट्टी पर गये हैं।

सं० 421—छुट्टी से लौटने पर, श्री ए० बी० मेनन ने 11 नवम्बर, 1968 के दोपहरपूर्व से श्री यू० एन० एन० राव, अपीलीय सहायक आयकर आयुक्त, 'सी' रेंज मद्रास को अतिरिक्त कार्यभार से मुक्त करते हुए, अपीलीय सहायक आयकर-आयुक्त, मदुरै रेंज, मदुरै का कार्यभार संभाल लिया है।

सं० 422—राष्ट्रपति जी ने श्री पी० बी० देसाई, आयकर अधिकारी, श्रेणी-1, को 25 अक्टूबर, 1968 के दोपहरपूर्व से अगला आदेश होने तक स्थानापन्न सहायक आयकर आयुक्त

नियुक्त किया है। श्री वेसाई ने उसी तारीख से श्री ओ० पी० चौपड़ा, अपीलीय सहायक आयकर आयुक्त, 'सी' रेंज अहमदाबाद को अतिरिक्त कार्यभार से मुक्त करते हुए अपीलीय सहायक आयकर आयुक्त 'बी' रेंज, अहमदाबाद का कार्यभार संभाल लिया है।

सं० 423—राष्ट्रपति जी ने श्री ए० बी० स्वामीनाथन, आयकर अधिकारी, श्रेणी-1, को 15 अक्टूबर, 1968 के दोपहर-पूर्व से अगला आदेश होने तक स्थानापन्न सहायक आयकर आयुक्त नियुक्त किया है। श्री स्वामीनाथन ने उसी तारीख से अपीलीय सहायक आयकर आयुक्त, 'बी' रेंज बड़ौदा का कार्यभार संभाल लिया है।

सं० 424—राष्ट्रपति जी ने श्री एस० वांछीनाथ, आयकर अधिकारी, श्रेणी-1, को 15 अक्टूबर, 1968 के दोपहरपूर्व से अगला आदेश होने तक स्थानापन्न सहायक आयकर आयुक्त नियुक्त किया है। श्री वांछीनाथ ने उसी तारीख से अपीलीय सहायक आयकर अधिकारी, 'डी' रेंज, अहमदाबाद का कार्यभार संभाल लिया है।
एम० जी० टामस, अवर सचिव

सीमाशुल्क तथा केंद्रीय उत्पादन शुल्क संस्थापन

नई दिल्ली दिनांक 28 नवम्बर 1968

सं० 81—छुट्टी से लौटने पर, श्री सी० टी० ए० पिल्ले ने 23 अक्टूबर 1968 के दोपहरपूर्व से सीमाशुल्क समाहर्ता, कलकत्ता का कार्यभार संभाल लिया।

दिनांक 30 नवम्बर 1968

सं० 79—श्री ए० बी० एस० राव, केन्द्रीय उत्पादनशुल्क अधीक्षक, श्रेणी-II, को 1 नवम्बर 1968 के दोपहरपूर्व से अगला आदेश होने तक केन्द्रीय उत्पादनशुल्क समाहर्ता कार्यालय, बम्बई में स्थानापन्न रूप से, केन्द्रीय उत्पादनशुल्क अधीक्षक, श्रेणी I नियुक्त किया गया है।

सं० 80—भारतीय प्रशासन सेवा, आदि परीक्षा 1967 के परिणामों के आधार पर निम्नलिखित उम्मीदवारों को, प्रत्येक के सामने दी गई तारीख से, भारतीय सीमाशुल्क तथा केन्द्रीय उत्पादन-शुल्क सेवा, श्रेणी-I में परिवीक्षाधीन अधिकारी नियुक्त किया गया है :

| क्रम संख्या | अधिकारी का नाम | जन्म की तारीख | नियुक्ति की तारीख | केन्द्रीय उत्पादन-शुल्क समाहर्ता कार्यालय का नाम जहां विभागीय प्रशिक्षण के लिए नियुक्त किया गया |
|-------------|--------------------------|---------------|---------------------------|---|
| (1) | (2) | (3) | (4) | (5) |
| 1. | श्री जगत नारायण निगम | 28-6-45 | 14-11-68 के दोपहरपूर्व से | पश्चिम बंगाल, कलकत्ता |
| 2. | श्री गुरजीत सिंह मैंगी | 17-9-40 | 1-11-68 के दोपहरपूर्व से | बम्बई |
| 3. | श्री रूप चन्द वर्मा | 6-12-45 | 4-11-68 के दोपहरपूर्व से | बम्बई |
| 4. | श्री शिव कुमार भारद्वाज | 2-10-44 | 4-11-68 के दोपहरबाद से | बम्बई |
| 5. | श्री आनन्द बोरड़िया | 3-9-44 | 11-11-68 के दोपहरबाद से | बम्बई |
| 6. | श्री विनीत कुमार अष्टाना | 14-10-44 | 15-11-68 के दोपहरपूर्व से | बम्बई |

सं० 82—सेवा-निवृत्ति-पूर्व छुट्टी की समाप्ति पर श्री डी० के० गोस्वामी, जो पिछले दिनों कार्यभारी उप-समाहर्ता, अंक संकलन तथा गुप्त सूचना शाखा (केन्द्रीय उत्पादन शुल्क) नई दिल्ली, नियुक्त थे, 18 नवम्बर 1968 के दोपहरबाद से सेवा-निवृत्त हो गये।

टी० रामस्वामी, अवर सचिव

(प्रधान कार्यालय संस्थापन)

नई दिल्ली, दिनांक 28 नवम्बर 1968

सं० 86—राष्ट्रपति जी ने केन्द्रीय सचिवालय सेवा के वित्त मन्त्रालय संवर्ग के स्थायी सहायक श्री बी० एल० जैन को 4 नवम्बर 1968 से 7 दिसम्बर, 1968 तक की अवधि के लिए, श्री आर० के० रायचौधरी, अनुभाग अधिकारी, के स्थान पर राजस्व तथा बीमा विभाग में अनुभाग अधिकारी ग्रेड में स्थानापन्न रूप से नियुक्त किया है। श्री रायचौधरी छुट्टी पर गए हैं।

दिनांक 3 दिसम्बर 1968

सं० 87—भारत सरकार खेद पूर्वक अधिसूचित करती है कि वित्त मंत्रालय (राजस्व तथा बीमा विभाग) में स्थानापन्न अनुभाग अधिकारी श्री के० राधाकृष्णन की 16 नवम्बर, 1968 को मृत्यु हो गई।

सरूप सिंह, अवर सचिव

(व्यय विभाग)

नई दिल्ली, दिनांक 27 नवम्बर 1968

सं० फा० 13(2)-ई०-1(ए०)/67—राष्ट्रपति जी ने श्री रघुनाथ, सहायक निदेशक, रेलवे बोर्ड को 1 जुलाई, 1968 से 25 सितम्बर, 1968 तक की अतिरिक्त अवधि के लिये वित्त मंत्रालय के व्यय विभाग के सरकारी उद्यम व्यूरो में वरिष्ठ विश्लेषक के रूप में नियुक्त किया था।

2. श्री रघुनाथ 25 सितम्बर, 1968 के दोपहरवाद को रेलवे मंत्रालय (रेलवे बोर्ड) को प्रत्यावर्तित हो गये।

दिनांक 29 नवम्बर 1968

सं० फा० 4(9)-ई०-1(ए)/68—राष्ट्रपति जी ने केन्द्रीय सचिवालय सेवा के वित्त मंत्रालय संवर्ग के अनुभाग अधिकारी ग्रेड के निम्नलिखित स्थायी अधिकारियों को, प्रत्येक के सामने दी गई अवधि के लिये उक्त सेवा के ग्रेड I में स्थानापन्न रूप से नियुक्त किया है :—

1. श्री एस० पी० सिक्का 10-11-1968 से दो महीने के लिये।
2. श्री ओ० पी० गुप्ता 4-11-1968 से 45 दिनों के लिये।

2. राष्ट्रपति जी ने उपर्युक्त अधिकारियों को उनके सामने दी गई अवधि के लिये वित्त मंत्रालय व्यय विभाग (असैनिक) में अवर सचिव भी नियुक्त किया है।

नरसिंह लाल, अवर सचिव

(रक्षा प्रभाग)

नई दिल्ली, दिनांक 30 नवम्बर 1968

सं० 21/3/68-एस्ट०—राष्ट्रपति प्रसन्नतापूर्वक केन्द्रीय सचिवालय सेवा के अनुभाग-अधिकारी ग्रेड के स्थायी अधिकारी श्री बी० आर० अग्रवाल को 6 नवम्बर, 1968 से 20 दिसम्बर 1968 तक की अवधि के लिये, केन्द्रीय सचिवालय सेवा के ग्रेड I में स्थानापन्न नियुक्त करते हैं।

2. राष्ट्रपति प्रसन्नतापूर्वक श्री बी० आर० अग्रवाल को उपरलिखित अवधि के लिये वित्त मंत्रालय के रक्षा प्रभाग में सहायक वित्तीय सलाहकार के पद पर नियुक्त करते हैं।

सं० 21/4/68-एस्ट०—राष्ट्रपति प्रसन्नतापूर्वक केन्द्रीय सचिवालय सेवा के स्थायी ग्रेड I अधिकारी श्री बी० बी० होल्ला को 27 दिसम्बर, 1968 से 10 जनवरी, 1969 तक की अवधि के लिये, केन्द्रीय सचिवालय सेवा के सलैशन ग्रेड में स्थानापन्न नियुक्त करते हैं।

2. राष्ट्रपति प्रसन्नतापूर्वक श्री बी० बी० होल्ला को उपरलिखित अवधि के लिये, वित्त मंत्रालय के रक्षा प्रभाग में उप-वित्तीय सलाहकार के पद पर नियुक्त करते हैं।

पी० सी० तिषारी, सहायक वित्तीय सलाहकार

परमाणु ऊर्जा विभाग

बम्बई-1, दिनांक 15 नवम्बर 1968

सं० 1/5 (iii)/68-टी० ई०—राष्ट्रपति जी प्रसन्नतापूर्वक इस विभाग के भाभा परमाणु अनुसन्धान केन्द्र के निम्नलिखित अस्थायी विज्ञान अधिकारियों/इंजीनियरों-ग्रेड एस० सी० 2 को 1 अगस्त, 1968 के पूर्वाह्न से आगामी आदेश तक उसी अनुसन्धान केन्द्र में अस्थायी रूप से विज्ञान अधिकारी/इंजीनियर-ग्रेड एस० डी० 2 नियुक्त करते हैं :—

1. श्री विनोद रंजन सक्सेना
2. श्री ज्ञान चन्द्र सिंगल
3. श्री वीरराघवन श्रीकान्तन

सं० 1/5 (iv)/68-टी० ई०—राष्ट्रपति जी प्रसन्नतापूर्वक इस विभाग के भाभा परमाणु अनुसन्धान केन्द्र के निम्नलिखित अस्थायी विज्ञान अधिकारियों/इंजीनियरों-ग्रेड एस० सी० 1, को 1 अगस्त, 1968 के पूर्वाह्न से आगामी आदेश तक उसी अनुसन्धान केन्द्र में अस्थायी रूप से विज्ञान अधिकारी/इंजीनियर-ग्रेड एस० सी० 2 नियुक्त करते हैं।

1. श्री लालगुडी मुत्तुस्वामी रंगराजन
2. श्री प्रमोद कृष्ण नायक

सं० 1/5 (ix)/68-टी० ई०—राष्ट्रपति जी प्रसन्नतापूर्वक इस विभाग के भाभा परमाणु अनुसन्धान केन्द्र के निम्नलिखित अस्थायी विज्ञान अधिकारियों/इंजीनियरों ग्रेड ए०, को 1 अगस्त 1968 के पूर्वाह्न से आगामी आदेश तक उसी अनुसन्धान केन्द्र में अस्थायी रूप से विज्ञान अधिकारी/इंजीनियर-ग्रेड एस० सी० 1, नियुक्त करते हैं :—

1. श्री नरसिंह लाल कृष्ण मूर्ति
2. श्री सूर्य देव मिश्र

दिनांक 18 नवम्बर, 1968

सं० 1/5 (i)/68-टी० ई०—राष्ट्रपति जी प्रसन्नतापूर्वक इस विभाग के भाभा परमाणु अनुसन्धान केन्द्र के स्थायी विज्ञान अधिकारी/इंजीनियर ग्रेड एस० सी० 2, श्री उपेन्द्र नारायण पाण्डे को 1 अगस्त 1968 के पूर्वाह्न से आगामी आदेश तक उसी अनुसन्धान केन्द्र में स्थानापन्न रूप से विज्ञान अधिकारी/इंजीनियर-ग्रेड एस० डी० 2 नियुक्त करते हैं।

दिनांक 22 नवम्बर 1968

नई दिल्ली, दिनांक 7 दिसम्बर 1968

सं० 1/5 (iii)/68-टी० ई०—राष्ट्रपति जी प्रसन्नतापूर्वक इस विभाग के भाभा परमाणु अनुसन्धान केन्द्र के निम्नलिखित स्थायी विज्ञान सहायकों (बी०), स्थानापन्न विज्ञान अधिकारियों/इंजीनियरों-ग्रेड ए० को 1 अगस्त, 1968 के पूर्वाह्न से आगामी आदेश तक उसी अनुसन्धान केन्द्र में स्थानापन्न रूप से विज्ञान अधिकारी/इंजीनियर-ग्रेड एस० सी० 1 नियुक्त करते हैं :—

1. श्री पालयमकोटे सुब्रह्मय्यर विश्वनाथन
2. श्री जसबीर सिंह नागपाल

सं० 1/5 (iv)/68-टी० ई०—राष्ट्रपति जी प्रसन्नतापूर्वक इस विभाग के भाभा परमाणु अनुसन्धान केन्द्र के अस्थायी विज्ञान अधिकारी/इंजीनियर-ग्रेड एस० सी० 1, श्री रामचन्द्र कृष्ण भट्ट को 1 अगस्त, 1968 के पूर्वाह्न से आगामी आदेश तक उसी अनुसन्धान केन्द्र में अस्थायी रूप से विज्ञान अधिकारी/इंजीनियर-ग्रेड एस० सी० 2 नियुक्त करते हैं।

एम० एन० पन्तोजी, अवर सचिव

बम्बई-1, दिनांक 22 नवम्बर 1968

सं० 29 (1)/68-पी० पी०—राष्ट्रपति जी प्रसन्नतापूर्वक ऋतु विभाग, पूना के महानिदेशक के कार्यालय के स्थायित्व व्यवसायिक सहायक, श्री पी० के० अग्रवाल को 28 अक्टूबर, 1968 के अपराह्न से आगामी आदेश तक इस विभाग की राजस्थान परमाणु विद्युत प्रायोजना में अस्थायी रूप से विज्ञान अधिकारी/इंजीनियर-ग्रेड एस० सी० 2 नियुक्त करते हैं।

दिनांक 25 नवम्बर 1968

सं० 29(1)/68-पी० पी०—राष्ट्रपति जी प्रसन्नतापूर्वक भाभा परमाणु अनुसन्धान केन्द्र, ट्राम्बे, बम्बई के एक स्थायी फोरमैन, श्री टी० एम० ए० वैद्यन जो इस समय इस विभाग की राजस्थान परमाणु विद्युत प्रायोजना में डेप्युटेशन पर है, को 1 अगस्त 1968 के पूर्वाह्न से आगामी आदेश तक उसी प्रायोजना में अस्थायी रूप से विज्ञान अधिकारी/इंजीनियर-ग्रेड एस० सी० 1 नियुक्त करते हैं।

जी० एल० गर्ग, अवर सचिव

वाणिज्य मंत्रालय

नई दिल्ली, दिनांक 7 दिसम्बर 1968

सं० 105/68 [ई० 1(जी०) (के० 73)/65]—राष्ट्रपति, केन्द्रीय सचिवालय सेवा के प्रवर ग्रेड के एक स्थायी अधिकारी, श्री के० एस० गणपति को 27 नवम्बर, 1968 के पूर्वाह्न से आगामी आदेशों तक वाणिज्य मंत्रालय में निदेशक के पद पर स्थानापन्न रूप में कार्य करते रहने की सहर्ष अनुमति देते हैं।

केवल कृष्ण सप्तदेव, अवर सचिव

शुद्धि-पत्र

सं० 3(6)-टैक्स(डी)/68—वाणिज्य मंत्रालय की समसंख्यक अधिसूचना दिनांक 25 नवम्बर, 1968 में "अपराह्न" शब्द के स्थान पर "पूर्वाह्न" शब्द रखा जायेगा।

एन० एन० मल्हन, अवर सचिव

नई दिल्ली, दिनांक 9 दिसम्बर 1968

सं० 28(8)/68-एच० सी०—इस मंत्रालय की समसंख्यक अधिसूचना दिनांक 13 नवम्बर, 1968 में अन्तर्निहित आदेशों के क्रम में राष्ट्रपति, श्री सुरेशवर सहाय को अखिल भारतीय हस्त-शिल्प बोर्ड आदि के कार्याचालन की समीक्षा के लिए स्थापित समिति में एक महिने की अतिरिक्त अवधि के लिए अर्थात् 1-12-68 से 31-12-68 तक 900-50-1250 रु० के वेतनमान में उपनिदेशक के पद पर सहर्ष नियुक्त करते हैं।

जे० शंकर, अवर सचिव

पेट्रोलियम और रसायन मंत्रालय

नई दिल्ली, दिनांक 18 नवम्बर 1968

सं० पी०-1(200)/67-एडिम०-1—केन्द्रीय सिविल सेवाएं (अस्थायी सेवा) नियमों, 1965 के नियम 5 के उप-नियम (1) के अनुसार, पेट्रोलियम और रसायन मंत्रालय में मंत्री (पेट्रोलियम और रसायन) के प्रथम व्यक्ति सहायक को दिये गये नोटिस की समाप्ति पर, यह समझा जाता है कि श्री वाई० बी० आर० मूर्ति, प्रथम व्यक्ति सहायक, ने 31 अक्टूबर, 1968 (अपराह्न) से अपने पद का कार्य-भार छोड़ा।

दिनांक 19 नवम्बर 1968

सं० 3(2)/68-एडिम०-1—राष्ट्रपति ने केन्द्रीय सचिवालय सेवा के चतुर्थ ग्रेड के स्थायी अफसर श्री बी० एल० विगमल को इस मंत्रालय में स्थानापन्न अनुभाग अधिकारी के रूप में 1 नवम्बर, 1968 से 30 नवम्बर, 1968 (दोनों दिन शामिल) या आगामी आदेशों तक; इन दोनों में से जो भी पहले हो, नियुक्त किया।

दिनांक 22 नवम्बर 1968

सं० 3/1/68-एडिम०-1—राष्ट्रपति ने केन्द्रीय सचिवालय सेवा के अनुभाग-अधिकारी ग्रेड के स्थायी अधिकारी श्री बी० एस० एस० राव को 3 नवम्बर, 1968 से 3 दिसम्बर, 1968 तक ग्रेड-1 सेवा में स्थानापन्न अधिकारी के रूप में नियुक्त किया।

2. राष्ट्रपति ने अनुभाग-अधिकारी ग्रेड के स्थायी अधिकारी श्री बी० एस० एस० राव को पेट्रोलियम और रसायन मंत्रालय में उक्त अवधि के लिए अवर सचिव के रूप में नियुक्त किया।

सं० 3(2)/68-एडिम०-1—राष्ट्रपति ने केन्द्रीय सचिवालय सेवा के चतुर्थ ग्रेड के स्थायी अफसर श्री एम० ए० श्रीनिवासन को इस मंत्रालय में स्थानापन्न अनुभाग अधिकारी के रूप में 1 नवम्बर, 1968 से 30 नवम्बर, 1968 (दोनों दिन शामिल) या आगामी आदेशों तक; इन दोनों में से जो भी पहले हो, नियुक्त किया।

दिनांक 25 नवम्बर 1968

सं० 3/23/67-एडिम०-1—सप्लाई अफसर के पद को उप-सचिव के रूप में पुनः पदनामित करने के परिणाम स्वरूप, राष्ट्रपति ने श्री आई० एम० सहाय, आई० ए० एस० (उत्तर प्रदेश), सप्लाई अफसर को इस मंत्रालय में 21 नवम्बर, 1968 (पूर्वाह्न) से आगामी आदेशों तक उप-सचिव के रूप में नियुक्त किया।

ए० जे० एफ० डीसूजा, अवर सचिव

इस्पात, खान तथा धातु मंत्रालय**(खान तथा धातु विभाग)**

नई दिल्ली, दिनांक 5 दिसम्बर 1968

सं० 3/21/67-एम-3—राष्ट्रपति, भारतीय भूविज्ञान सर्वेक्षण संस्था में भूवैज्ञानिक (प्रवर) श्री मुहम्मद जियाउद्दीन को, 13 नवम्बर, 1968, के पूर्वाह्न से अगले आदेशों तक, सहर्ष उसी विभाग में स्थानापन्न रूप से निदेशक नियुक्त करते हैं।

सं० 2/6/68-एम-3—राष्ट्रपति, श्री जी० सी० भूयाण, सहायक व्ययन इंजीनियर, भारतीय भूविज्ञान सर्वेक्षण संस्था, की सेवाएं 15 अक्टूबर, 1968 (अपराह्न) से सहर्ष नागालैण्ड सरकार को सौंपते हैं।

सं० 21/97/64-एम-1/एम-3—राष्ट्रपति, श्री एस० सी० चोपड़ा को 14 नवम्बर, 1968, के अपराह्न से अगले आदेशों तक भारतीय भूविज्ञान सर्वेक्षण संस्था में स्थानापन्न रूप से सहर्ष सहायक व्ययन इंजीनियर के रूप में नियुक्त करते हैं।

दिनांक 6 दिसम्बर 1968

सं० 2/29/67-एम-3(खंड-1)—भारतीय भूविज्ञान सर्वेक्षण संस्था में 20 सितम्बर, 1968, के अपराह्न से भूवैज्ञानिक (अवर) के पद का कार्यभार छोड़ने पर, श्री के० के० रे की सेवाएं "कर्मचारी विनियम योजना" के अधीन 2 वर्ष की अवधि के लिये अगले आदेशों तक जादवपुर विश्वविद्यालय को सौंपी गई हैं।

ए० सेतुमाधवन, अवर सचिव

नई दिल्ली, दिनांक 6 दिसम्बर 1968

सं० ए० एम० एस० ई०/23/68/68-प्रशासन—डा० एम० वी० राधव राव को 7 अक्टूबर 1968, के पूर्वाह्न से 19 अक्टूबर 1968 (अपराह्न) तक हवाई खनिज सर्वेक्षण तथा समन्वेषण कार्यालय में अस्थायी धातुवैज्ञानिक नियुक्त किया गया है।

2. उनका त्याग पत्र स्वीकार कर लिये जाने के परिणाम स्वरूप, डा० राधव राव को, 19 अक्टूबर, 1968 (अपराह्न) से उन के कार्यभार से मुक्त कर दिया गया है।

डी० डी० गुप्त, उप-सचिव

स्वास्थ्य, परिवार नियोजन एवं नगर विकास मंत्रालय**(स्वास्थ्य एवं नगर विकास विभाग)**

नई दिल्ली, दिनांक 5 दिसम्बर 1968

प० सं० 7-16/67-छात्रवृत्त—विदेश से प्रशिक्षण से लौट आने पर केन्द्रीय स्वास्थ्य सेवा के विशेषज्ञ ग्रेड के एक अधिकारी डा० (श्रीमती) सरोज कुमारी ने 2 सितम्बर, 1968 पूर्वाह्न को लेडी हार्डिंग मेडिकल कालेज तथा अस्पताल, नई दिल्ली में चिकित्सा के सहायक व्याख्याता के पद का कार्यभार संभाल लिया है।

एल० के० मूर्ति, अवर सचिव

नई दिल्ली, दिनांक 5 दिसम्बर 1968

प० सं० 31-19/68-के० स्वा०से० 1—सरकारी सेवा से सेवानिवृत्त हो जाने पर केन्द्रीय स्वास्थ्य सेवा के सुपरटाइम ग्रेड-II के एक अधिकारी डा० एम० जे० एच० राइटर ने 28 अक्टूबर, 1968 पूर्वाह्न को स्वास्थ्य सेवाओं के महानिदेशालय से स्वास्थ्य सेवाओं के सहायक महानिदेशक (चिकित्सा) के पद का कार्यभार छोड़ दिया है।

पी० वी० हरिहरशंकरन, अवर सचिव

खाद्य, कृषि, सामुदायिक विकास तथा सहकारिता मंत्रालय**(कृषि विभाग)**

नई दिल्ली-1, दिनांक 2 दिसम्बर, 1968

सं० 10-43/68-इकनो० पी० ई०-ई० ई० 1—राष्ट्रपति जी अर्थ एवं सांख्यिकी निदेशालय में निम्नलिखित व्यक्तियों को अस्थायी पदों पर उन के सामने लिखी तिथियों से नियुक्त करते हैं—

1. श्री के० आर० दासगुप्त जो विपणन प्रसूचना एकक, शिलांग में स्थानापन्न रूप से विपणन प्रसूचना अधिकारी हैं, 14-11-68 (पूर्वाह्न) से 13-12-1968 (अपराह्न) तक नई दिल्ली में अनुसंधान अधिकारी होंगे।

2. श्री कैलाश चन्द्र जो विपणन प्रसूचना एकक, लखनऊ में स्थानापन्न रूप में वरिष्ठ विपणन प्रसूचना निरीक्षक हैं, 6-11-68 (पूर्वाह्न) से 13-12-68 (अपराह्न) तक नई दिल्ली में अनुसंधान अधिकारी होंगे।

3. श्री ज्ञानेन्द्रनाथ जो विपणन प्रसूचना एकक, दिल्ली में स्थानापन्न रूप में वरिष्ठ विपणन प्रसूचना निरीक्षक हैं, 6-11-68 (पूर्वाह्न) से 13-12-68 (अपराह्न) तक नई दिल्ली में अनुसंधान अधिकारी होंगे।

4. श्री पी० एस० शास्त्री जो विपणन प्रसूचना एकक, हैदराबाद में स्थानापन्न रूप में वरिष्ठ विपणन प्रसूचना निरीक्षक हैं, 11-11-68 (पूर्वाह्न) से 13-12-68 (अपराह्न) तक नई दिल्ली में अनुसंधान अधिकारी होंगे।

दिनांक 6 दिसम्बर, 1968

सं० 15-3-68-वाह्य स्थापना 2—राष्ट्रपति जी श्री आर० एन० पाटिल को 23 नवम्बर, 1968 के पूर्वाह्न से आगामी आदेशों

तक ट्रेक्टर परीक्षण केन्द्र, बुदनी में टैस्ट इंजीनियर के प्रथम श्रेणी के अस्थायी पद पर नियुक्त करते हैं।

दिनांक 7 दिसम्बर 1968

सं० 5-35/67-स्थापना—राष्ट्रपति खाद्य, कृषि, सामुदायिक विकास तथा सहकारिता मन्त्रालय (कृषि विभाग) के स्थायी तकनीकी अधिकारी (कूड़ा तथा मल खाद) श्री एल० एस० यादव को 23 नवम्बर, 1968 के पूर्वाह्न से आगामी आदेशों तक उसी विभाग में सहायक आयुक्त (कार्वनिक खाद) के पद पर अस्थायी रूप से नियुक्त करते हैं।

शं० गो० सुन्दरम्, अवर सचिव

खाद्य विभाग

नई दिल्ली, दिनांक 6 दिसम्बर 1968

सं० 110(321)/61-स्था०-1—राष्ट्रपति श्री पी० आर० कश्यप, जोकि पश्चिमी क्षेत्र में संयुक्त निदेशक (खाद्य) के पद पर कार्य कर रहे हैं, को इस विभाग में 14 नवम्बर, 1968 के अपराह्न से, अगले आदेश होने तक, निदेशक (सामान्य) के पद पर स्थानापन्न रूप में नियुक्त करते हैं।

2. श्री कश्यप ने 14 नवम्बर, 1968 के पूर्वाह्न से संयुक्त निदेशक के पद का कार्यभार छोड़ दिया और 14 नवम्बर, 1968 के अपराह्न से निदेशक (सामान्य) के पद का कार्यभार बम्बई में सम्भाल लिया।

एस० राघवन, अवर सचिव

(सामुदायिक विकास तथा सहकारिता विभाग)

नई दिल्ली, दिनांक 6 दिसम्बर 1968

सं० एफ० 1/2/66-प्रशा०—राष्ट्रपति, केन्द्रीय सचिवालय सेवा के अनुभाग अधिकारियों के ग्रेड के स्थायी अनुभाग अधिकारी श्री एल० एस० कानूगा को 4 दिसम्बर, 1968 से 10 जनवरी, 1969 तक इस सेवा के ग्रेड I में स्थानापन्न रूप से नियुक्त करते हैं।

2. राष्ट्रपति, श्री एल० एस० कानूगा को उपर्युक्त अवधि के लिए सहकारिता विभाग में अवर सचिव भी नियुक्त करते हैं।

दिनांक 7 दिसम्बर 1968

सं० एफ० 8/6/67-प्रशा०—राष्ट्रपति, खाद्य, कृषि, सामुदायिक विकास तथा सहकारिता मन्त्रालय के सहकारिता विभाग के केन्द्रीय सचिवालय सेवा के अनुभाग अधिकारियों के ग्रेड में अनंतिम रूप से स्थायी अनुभाग अधिकारी श्री बी० एल० गर्ग को पहली सितम्बर, 1967 से भूतपूर्व सामुदायिक विकास तथा सहकारिता मन्त्रालय के केन्द्रीय सचिवालय सेवा संवर्ग के अनुभाग अधिकारियों के ग्रेड में स्थायी रूप से नियुक्त करते हैं।

राम देव, अवर सचिव

शिक्षा मंत्रालय

नई दिल्ली, दिनांक 18 नवम्बर, 1968

सं० एफ० 15-92/57-ई० I—राष्ट्रपति शिक्षा मंत्रालय के स्थायी सहायक शिक्षा सलाहकार (तकनीकी) और स्थानापन्न

उप-शिक्षा सलाहकार (तकनीकी), एन० सी० चक्रवर्ती को 13 सितम्बर, 1968 के अपराह्न से सरकारी सेवा से निवृत्त होने के लिए सहर्ष अनुमति प्रदान करते हैं।

के० एस० अहलुवालिया, अवर सचिव

नई दिल्ली, दिनांक 6 दिसम्बर 1968

सं० एफ०-21-30/68-एच-1—विदेश सेवा से लौटने पर श्री काशीराम शर्मा ने केन्द्रीय हिन्दी निदेशालय, नई दिल्ली में 8 अक्टूबर, 1968 (पूर्वाह्न) से सम्पादक (एडिटर) के पद का कार्यभार सम्भाल लिया है।

केन्द्रीय हिन्दी निदेशालय के स्थानापन्न सम्पादक (एडिटर) श्री परशुराम शर्मा को उसी कार्यालय में 8 अक्टूबर 1968 (पूर्वाह्न) से सहायक निदेशक (ऐसिसटेन्ट डायरेक्टर) के पद पर तदर्थ रूप में नियुक्त किया गया।

केन्द्रीय हिन्दी निदेशालय के स्थानापन्न सहायक शिक्षा अधिकारी (ऐसिसटेन्ट एजुकेशन आफिसर) श्री कृष्ण कान्त को उसी कार्यालय में 9 अक्टूबर, 1968 (पूर्वाह्न) से तदर्थ रूप में स्थानापन्न सम्पादक (एडिटर) नियुक्त किया गया।

निरंकार स्वरूप भटनागर, अनु-सचिव

संचार विभाग

नई दिल्ली, दिनांक 4 दिसम्बर 1968

सं० 2-ओ० सी० (14)/68—राष्ट्रपति ने विदेश संचार सेवा के परियात प्रबन्धक श्री डब्ल्यू० आर० डन को उक्त संघटन में 7 नवम्बर, 1968 से और अगले आदेशों तक स्थानापन्न प्रवर परियात प्रबन्धक के रूप में तैनात किया है।

सुजान सिंह प्रुथी, अवर सचिव

नई दिल्ली, दिनांक 6 दिसम्बर 1968

सं० 4-ई० (6)/68—केन्द्रीय सचिवालय सेवा के अनुभाग-अधिकारी पदक्रम (संचार विभाग संवर्ग) के एक पदाधिकारी श्री डी० डी० बहल 27 सितम्बर, 1968 (अपराह्न) से सरकारी सेवा से निवृत्त हो गये।

सं० 4-ई० (6)/68—राष्ट्रपति ने केन्द्रीय सचिवालय सेवा (संचार विभाग संवर्ग) के एक स्थायी सहायक तथा डाक और तार निदेशालय में काम कर रहे श्री के० एन० राव को 11 नवम्बर, 1968 से 13 दिसम्बर, 1968 तक उक्त संवर्ग के अनुभाग अधिकारी पदक्रम में स्थानापन्न रूप से कार्य करने के लिये नियुक्त किया है।

2. श्री के० एन० राव को उक्त अवधि के लिये डाक और तार निदेशालय में अनुभाग अधिकारी के रूप में तैनात किया गया है।

सुमेरचन्द्र जैन, अवर सचिव

पर्यटन तथा नागर विमानन मंत्रालय

नई दिल्ली, दिनांक 5 दिसम्बर 1968

सं० 5-बी० ई० (18)/66-(ए)—राष्ट्रपति ने वैमानिक निरीक्षण के नियंत्रक के कार्यालय, नई दिल्ली में सहायक विमान निरीक्षक, श्री एस० जी० गोस्वामी को 24 अक्टूबर, 1968, से तथा अगले आदेशों तक, वैमानिक निरीक्षण के नियंत्रक के कार्यालय, कलकत्ता में, स्थानापन्न रूप से विमान निरीक्षक नियुक्त किया है।

सं० 5-बी० ई० (18)/66-(बी)—राष्ट्रपति ने वैमानिक निरीक्षण कार्यालय, लखनऊ, में सहायक विमान निरीक्षक, श्री ए० के० ब्रैनर्जी को 24 अक्टूबर, 1968, से तथा अगले आदेशों तक वैमानिक निरीक्षण के निदेशक के कार्यालय, कानपुर में स्थानापन्न रूप से विमान निरीक्षक नियुक्त किया है।

सं० 5-बी० ई० (18)/66-(सी)—राष्ट्रपति ने वैमानिक निरीक्षण कार्यालय, मद्रास में सहायक विमान निरीक्षक, श्री ए० एन० मुखर्जी को 9 अक्टूबर, 1968 से, तथा अगले आदेशों तक उसी कार्यालय में स्थानापन्न रूप से विमान निरीक्षक नियुक्त किया है।

दिनांक 9 दिसम्बर 1968

सं० 3-बी० ई० (28)/66—वाल्सूम II—नागर विमानन विभाग के सिविल विमान-क्षेत्र, लखनऊ के प्रवर विमान-क्षेत्र अधिकारी, श्री पी० एस० सांघवी ने मूल नियम 56 (जे०) के उपबन्धों के अनुसार सरकारी सेवा से निवृत्त होने पर 22 मार्च, 1968 से अपने पद का कार्य-भार छोड़ दिया।

इस मन्त्रालय की अधिसूचना सं० 3-बी० ई० (28)/66-भाग II, दिनांक 22 मई, 1968 एतद् द्वारा रद्द की जाती है।

पी० प्रसाद, अवर सचिव

रेल मंत्रालय**(रेलवे बोर्ड)**

नई दिल्ली, दिनांक 5 दिसम्बर 1968

सं० ई० 67 आर० बी० 3/49/आर० बी० I—अनुसंधान अभिकल्प और मानक संगठन लखनऊ के डायनमोमीटर कार अधिकारी, श्री ए० विस्वास को 27-9-1968 से उसी संगठन में स्थानापन्न रूप से उपनिदेशक नियुक्त किया गया है।

सं० ई० आर० बी० I/68-एल० ई० 2/104—रेलवे बोर्ड में स्थानापन्न उप-निदेशक, श्री जे० एन घोष, 29-10-68 के अपराह्न से सहायक निदेशक रेलवे बोर्ड के रूप में परावर्तित हो गये।

सं० ई० आर० बी० I/68-पी० एम० 2/6—रेलवे बोर्ड में सहायक, श्री एच० एल० भसीन को 24-10-68 के पूर्वाह्न से स्थानापन्न अनुभाग अधिकारी के रूप में पदोन्नत किया जाता है।

सं० ई० (आर० बी०) I-68/पी० एम-2/6—रेलवे बोर्ड में स्थानापन्न अनुभाग अधिकारी श्री एच० आर० भगत 31-10-68 के अपराह्न से सहायक के रूप में परावर्तित हो गये।

सं० ई० (आर० बी०) I-68 पी० एम०-2/14—रेलवे बोर्ड में स्थानापन्न अनुभाग अधिकारी श्री ए० फ़ारिया 14-10-68 के अपराह्न से सहायक के रूप में परावर्तित हो गये।

सं० ई० (आर० बी०) I-68/ पी० एम०-2/16—रेलवे बोर्ड में सहायक श्री टी० आर० गुजराल को 6-11-1968 के पूर्वाह्न से स्थानापन्न अनुभाग अधिकारी के रूप में पदोन्नत किया जाता है।

सं० ई० आर० बी० I-68/ए० पी० 6—रेलवे बोर्ड में स्थानापन्न सहायक निदेशक, श्री जे० बी० लाल, 2-11-68 के अपराह्न से रेलवे बोर्ड में अनुभाग अधिकारी के रूप में परावर्तित हो गये।

सं० ई० आर० बी० I-68/ए० पी० 6—रेलवे बोर्ड में अनुभाग अधिकारी श्री एच० के० पासी 4-11-68 के पूर्वाह्न से, रेलवे बोर्ड में स्थानापन्न सहायक निदेशक के रूप में नियुक्त किये गये।

सं० ई० (आर० बी०) I-68 पी० एम० 2/10—रेलवे बोर्ड में स्थानापन्न अनुभाग अधिकारी श्री पी० पी० अग्रवाल, 19-10-1968 के अपराह्न से सहायक के रूप में परावर्तित हो गये।

दिनांक 6 दिसम्बर 1968

सं० ई० आर० बी० I-68/आर० टी०-1/11—लोक उद्योग ब्यूरो (भण्डार समिति), वित्त मंत्रालय में प्रतिनियुक्ति से वापसी पर, श्री रघुनाथ, वरिष्ठ विश्लेषक को 25-9-68 से अनुभाग अधिकारी के पद पर नियुक्त किया गया।

सं० ई० (आर० बी०) I-68/पी० एम०-2/17—रेलवे बोर्ड में स्टेनोग्राफर ग्रेड I श्री एन० शेवात्रि आंमंगर को 7-11-68 के पूर्वाह्न से स्थानापन्न अनुभाग अधिकारी (स्टेनोग्राफर) के रूप में पदोन्नत किया जाता है।

सं० ई० 68 पी० एम० 6/आर० बी० 2—रेलवे बोर्ड सचिवालय स्टेनोग्राफर सेवा के पदक्रम-II के स्टेनोग्राफर श्री आर० एन० सरना को 4-11-1968 के पूर्वाह्न से स्थानापन्न रूप से उन्नत सेवा के पदक्रम-I में पदोन्नत किया जाता है।

रेलवे बोर्ड सचिवालय स्टेनोग्राफर सेवा के पदक्रम-II के स्टेनोग्राफर, श्री हरभगवान को 4-11-1968 के पूर्वाह्न से स्थानापन्न रूप से उन्नत सेवा के पदक्रम-I में पदोन्नत किया जाता है।

रेलवे बोर्ड सचिवालय स्टेनोग्राफर सेवा के स्थानापन्न पदक्रम-I के स्टेनोग्राफर श्री ठाकुर सिंह को 4-11-68 के पूर्वाह्न से इस सेवा के पदक्रम-II में परावर्तित किया जाता है।

दिनांक 7 दिसम्बर 1968

सं० ई० आर० बी० I/68-पी० एम० 2/3—रेलवे बोर्ड में सहायक श्री पी० एल० भाटिया को 3-10-1968 के पूर्वाह्न से स्थानापन्न अनुभाग अधिकारी के रूप में पदोन्नत किया जाता है।

सं० ई०-आर० बी० I/68-पी० एम० 2/4—रेलवे बोर्ड में सहायक, श्री पी० एल० बंसल को 16-10-1968 के पूर्वाह्न से स्थानापन्न अनुभाग अधिकारी के रूप में पदोन्नत किया जाता है।

दिनांक 11 दिसम्बर 1968

सं० ई० (ओ०) III-68 पी० एम० 6-134—बिजली इंजीनियरों की भारतीय रेल सेवा में एक अधिकारी श्री वी० एस०

गुप्त को 4 अप्रैल, 1968 से, भारतीय रेलों में मुख्य बिजली इंजीनियर के पद पर अन्तिम रूप से स्थायी किया गया।

सी० एम० परमेश्वरन, सचिव,
रेलवे बोर्ड

सिचाई व बिजली मंत्रालय

नई दिल्ली, दिनांक 6 दिसम्बर 1968

सं० 62/68-एफ-9(21)/68—प्रशासन 2—राष्ट्रपति सिचाई व बिजली मंत्रालय के केन्द्रीय सचिवालय सेवा संवर्ग के अनुभाग अधिकारी ग्रेड के स्थायी अधिकारी श्री एम० एस० पाठक को एतदर्थ आधार पर 29 नवम्बर 1968 से 31 दिसम्बर 1968 तक अथवा जब तक यह पद नियमित आधार पर भर न दिया जाय (इन में जो भी अवधि पहले समाप्त होगी उस तक) इस मंत्रालय में बजट अधिकारी के रूप में नियुक्त करते हैं।

दिनांक 9 दिसम्बर 1968

सं० 59/68-एफ० 9 (1)/68-प्रशासन 2—राष्ट्रपति खेद-पूर्वक घोषित करते हैं कि सिचाई व बिजली मंत्रालय के केन्द्रीय सचिवालय सेवा के अनुभाग अधिकारी ग्रेड के स्थायी अधिकारी श्री डी० आर० भाटिया का जो कि केन्द्रीय जल तथा विद्युत आयोग (जल स्कंध) में अनुभाग अधिकारी के रूप में कार्य कर रहे थे, 31 अक्टूबर, 1968 को स्वर्गवास हो गया।

गो० सि० बरुणी, अवर सचिव

नई दिल्ली, दिनांक 9 दिसम्बर 1968

सं० 21/68 एफ० 4/2/68-फ० ब० प०—श्री यू० एस० मुखर्जी, सहायक महालेखा पाल, महालेखापाल कार्यालय पश्चिम बंगाल ने, जो फरक्का बराज परियोजना में प्रतिनियुक्त पर थे, फरक्का बराज परियोजना के वित्तीय सलाहकार एवं मुख्य लेखा अधिकारी के कार्यालय में प्रवर लेखा अधिकारी के पद के कार्यभार को 18 सितम्बर, 1968 के अपराह्न में छोड़ा। उनकी सेवाएं उसी दिन और उसी समय से पश्चिम बंगाल के महालेखापाल को पुनः सौंप दी गयीं।

सं० 22/68-एफ०-4/2/68-फ० ब० प०—राष्ट्रपति रक्षा लेखा महानियन्त्रक कार्यालय की भारतीय रक्षा-लेखा सेवा की अधिकारी कुमारी उषा सेन को फरक्का बराज परियोजना में वित्तीय सलाहकार एवं मुख्य लेखा अधिकारी के कार्यालय में 18 सितम्बर, के अपराह्न से प्रवर लेखा अधिकारी के रूप में, अस्थायी क्षमता में, अग्रतर आदेश जारी होने तक, नियुक्त करते हैं।

अमृत राय, अवर सचिव

सूचना और प्रसारण मंत्रालय

नई दिल्ली 1, दिनांक 6 दिसम्बर 1968

अधिसूचना

सं० 5/2/68-बी (ए) इस मंत्रालय की अधिसूचना क्या 5/2/68-बी (ए), दिनांक 14 अक्टूबर, 1968 में

श्री ए० एल० मेनी के नाम के सामने दी गई स्थाई होने की तारीख ठीक कर दी जाए जो 15 जून, 1967 पढ़ी जाए (12 जून 1967 के स्थान पर)।

दिनांक 10 दिसम्बर 1968

सं० 13/10/68-बी० (ए०)—राष्ट्रपति ने श्री डी० डी० कैला, प्रोग्राम एग्जीक्यूटिव, रेडियो काश्मीर, श्रीनगर को 26 अक्टूबर, 1968 के पूर्वाह्न में अगले आदेश तक, सहायक केन्द्र निदेशक के संवर्ग में नियुक्त कर उन्हें आकाशवाणी, डिब्रूगढ़ में सहायक केन्द्र निदेशक के पद पर तैनात किया है।

के० ए० अय्यर, अवर सचिव

नई दिल्ली, दिनांक 7 दिसम्बर 1968

सं० 13/60/68-एस० एण्ड डी०/डी० एस० (आई०)—राष्ट्रपति ने श्री एन० पी० सेशादरी को गीत और नाटक प्रभाग में 15 नवम्बर, 1968 से अगले आदेश तक स्थानापन्न रूप में दिल्ली में उप निदेशक नियुक्त किया है।

देश राज खन्ना, उप-सचिव

निर्माण, आवास तथा पूति मंत्रालय

(निर्माण तथा आवास विभाग)

नई दिल्ली, दिनांक 6 दिसम्बर 1968

सं० 4/3/68-प्रशासन-1—राष्ट्रपति, पूति तथा निपटान महानिदेशालय में काम कर रहे केन्द्रीय सचिवालय सेवा के स्थाई सहायक, श्री एस० एम० घोष को 19 नवम्बर, 1968 के पूर्वाह्न से अगला आदेश जारी होने तक उसी सेवा के अनुभाग अधिकारी ग्रेड में नियुक्त करते हैं। पदोन्नति होने पर, श्री एस० एम० घोष को पूति तथा निपटान महानिदेशालय में अनुभाग अधिकारी के रूप में लगाया गया।

शिवलाल बामुदेव, अवर सचिव

श्रम, रोजगार और पुनर्वास मंत्रालय

(श्रम और रोजगार विभाग)

नई दिल्ली, दिनांक 28 नवम्बर 1968

सं० 1/14/68-प्रशासन-1—इस विभाग के अवर सचिव, श्री सी० रामदास, आई० ए० एस०, को 14 अक्टूबर, 1968 के पूर्वाह्न से अन्तर्राष्ट्रीय श्रम संगठन के 1967-68 की तकनीकी सहायता के विस्तृत कार्यक्रम के अधीन "श्रम प्रशासन" में शिक्षा-वृत्ति प्रशिक्षण के बारे में प्रतिनियुक्ति पर विदेश भेजा गया है।

एच० सी० मंजानी, अवर सचिव

नई दिल्ली, दिनांक 3 दिसम्बर 1968

सं० 8/104/67-एम-1—राष्ट्रपति जी, श्री आई० जे० खोसला और श्री पी० के० दत्त को क्रमशः 18 सितम्बर, 1968 और 12 सितम्बर, 1968 के पूर्वाह्न से दो साल की समयावधि के लिए परिवीक्षा पर खान सुरक्षा महानिदेशालय धनबाद में खान सुरक्षा उप निदेशक नियुक्त करते हैं।

जे० डी० तिषारी, अवर सचिव

PRESIDENT'S SECRETARIAT**(Office of the Military Secretary to the President, India)***New Delhi, the 4th December 1968*

No. 24/AE/10(Pt-VI).—Shri A. K. Mukerjee, is appointed as a substantive and permanent Under Secretary, Office of the Military Secretary to the President with effect from 6th August 1968, *vice* Shri V. Ramachandran retired.

G. S. GILL, Maj. Gen.,
Military Secretary to the President

LOK SABHA SECRETARIAT*New Delhi-1, the 2nd December 1968*

No. PF.638(5)/AN-I/GN-54/68.—Shri R. P. Kaushik, permanent Deputy Secretary, has been granted refused leave for 100 days with effect from the 2nd December, 1968, the date of his retirement from service.

AVTAR SINGH RIKHY, Dy. Secy.

New Delhi-1, the 3rd December 1968

No. F. 26/3/AN-I/GN-55/68.—Shri Trilok Nath Khanna, permanent Committee Assistant, is appointed as Assistant Committee Officer in an officiating capacity with effect from the 2nd December, 1968, until further orders.

S. L. SHAKDHER, Secy.

MINISTRY OF LAW**(Department of Legal Affairs)***New Delhi, the 20th November 1968*

No. F. 12(79)/68-Adm.I(LA).—The President is pleased to appoint Shri H. C. Gupta, a member of the Haryana State Civil Service (Judicial) and officiating Junior Law Officer, Law Commission, Department of Legal Affairs, Ministry of Law, to officiate as Assistant Legal Adviser in the said Law Commission, Department of Legal Affairs, Ministry of Law, for a period of three months with effect from the 16th November, 1968 to the 15th February, 1969.

The 6th December 1968

No. F. 3(73)/68-Adm.III(LA).—In exercise of the powers conferred by Section 252 of the Income-tax Act, 1961 (43 of 1961) the President is pleased to appoint Shri V. Rajagopalan as Judicial Member, in the Income-tax Appellate Tribunal, with effect from the forenoon of the 15th November, 1968, and until further orders.

S. BALAKRISHNAN, Jt. Secy.

New Delhi, the 21st November 1968

No. 12(100)/68-Adm.I(LA).—The President is pleased to appoint Shri V. N. Lokur, a permanent Grade III (Deputy Legal Adviser) officer of the Central Legal Service in the Branch Secretariat Department of the Legal Affairs, Ministry of Law, at Bombay, to officiate as Additional Legal Adviser (Grade II of the Central Legal Service) in the said Branch Secretariat, with effect from the forenoon of 3rd October, 1968 and until further orders.

The 28th November 1968

No. F. 12(109)/68-Adm.I(LA).—The President is pleased to appoint Shri P. H. Ramchandani, a permanent Assistant Legal Adviser (Grade IV of the Central Legal Service) and officiating Deputy Legal Adviser (Grade III of the Central Legal Service) in the Department of Legal Affairs, Ministry of Law, New Delhi to officiate as Additional Legal Adviser (Grade II of the Central Legal Service) in that Department at New Delhi, for the period from the afternoon of 5th October, 1968 to the afternoon of the 3rd January, 1969.

S. BALAKRISHNAN, Jt. Secy. & Legal Adviser

MINISTRY OF HOME AFFAIRS*New Delhi-1, the 4th December 1968*

No. 26/7/68-AIS(III).—The President is pleased to confirm the following officers, appointed to Indian Police Service on probation on the results of the Combined Competitive Examination held in 1965 and allotted to the Cadre of Andhra Pradesh in the Indian Police Service with effect from the date shown against each :—

1. Shri S. C. Dwivedi—5-7-1968.
2. Shri C. Anjaneya Reddy—11-7-1968.
3. Shri Janak Raj—11-7-1968.

No. 23/20/68-AIS(III).—The President is pleased to confirm Shri Dipak Chatterjee appointed to the I.A.S. on probation on the results of the Combined Competitive Examination held in 1965 and allotted to the Cadre of West Bengal in the I.A.S. with effect from the 2nd July, 1968.

The 6th December 1968

No. 23/8/68-AIS(III).—The President is pleased to confirm the following officers, appointed to I.A.S. on probation on the results of the Combined Competitive Examination held in 1965 and allotted to the Cadre of Haryana in the I.A.S. with effect from the date shown against each :—

1. Shri Deepak Das Gupta—3-7-1968.
2. Shri Lalit Mohan Goyal—16-8-1968.
3. Shri Partap Singh—19-8-1968.
4. Shri Ram Laxhan Sudhir—25-8-1968.

No. 21/10/68-AIS.III.—The President is pleased to appoint Shri G. A. Burge, a State Police Service Officer of Uttar Pradesh in the Indian Police Service Cadre of Uttar Pradesh on probation against a vacancy in the senior post shown in item 3 of the Cadre Schedule with effect from the 22nd July, 1968.

The 7th December 1968

No. 3/4/68-AIS.I-PART II.—Under rule 6 of the Indian Administrative Service (Recruitment) Rules, 1954, the President is pleased to appoint the following candidates who competed successfully at the Combined Competitive Examination, 1967, to the Indian Administrative Service on probation with effect from the date shown against their names. They are allotted to the State Cadres shown against their names :

Serial No., Name, Date of appointment and Cadre of Allotment

1. Shri Ramesh Chandra A. Jain—3-10-1968 (FN)—Bihar.
2. Shri Sujogya Kumar Misra—3-10-1968 (FN)—Madhya Pradesh.
3. Shri Hrushikesh Misra—14-10-1968 (FN)—Madhya Pradesh.
4. Shri Laxmi Narain Meena—4-10-1968 (FN)—Madhya Pradesh.

No. 24/11/66-AIS(III).—The President is pleased to confirm Shri R. S. Nimbalkar in the Indian Administrative Service cadre of Gujarat against a vacancy in the senior post shown in item 3 of the Cadre Schedule with effect from the 1st March, 1968.

The 9th December 1968

No. 21/10/68-AIS(III).—The President is pleased to appoint the following State Police Service officers of Uttar Pradesh in the Indian Police Service Cadre of Uttar Pradesh in substantive capacity against the vacancies in the senior posts shown in item 3 of the Cadre Schedule with effect from the date shown against each :—

1. Shri Jagdish Prasad Bajpai—11-1-68.
2. Shri Jagdish Swarup—11-1-68.
3. Shri Jamuna Narain Awasthi—11-1-68.
4. Shri Ram Kishore Misra—9-7-68.
5. Shri Avtar Narain Kaul—9-7-68.
6. Shri Jagdish Saran Tingal—22-7-68.

The 11th December 1968

No. 23/20/68-AIS(III).—The President is pleased to confirm Shri Jiban Rajan Saha, appointed to I.A.S. on probation on the results of the Combined Competitive Examination held in 1965 and allotted to the Cadre of West Bengal in the I.A.S. with effect from the 23rd August, 1968.

A. N. BATASYAL, Under Secy.

New Delhi-1, the 5th December 1968

No. 153/1/68-Ad.I(B).—The President is pleased to appoint Shri G. Balasubramanyam, Stenographer, Grade II of the C.S.S.S. Cadre of the Ministry of Home Affairs to officiate in Grade I of that Cadre for a further period from the forenoon of 1st November, 1968 to the 13th December, 1968.

The 7th December 1968

No. 4/2/68-Ad.I(A).—The President is pleased to appoint the following permanent Section Officers of the Central Secretariat Service cadre of the Ministry of Home Affairs to Grade I of the Service for periods indicated against their names :—

Names and Periods

1. Shri O. P. Bansal—from 14-8-68 to 2-9-68.
2. Shri K. L. Ramachandran—from 30-8-68 to 2-9-68.

The 9th December 1968

No. 4/22/68-Ad.I(A).—The President is pleased to appoint Shri M. K. Chaturvedi IAS as Deputy Director of Training in the Ministry of Home Affairs with effect from the forenoon of the 25th November, 1968 until further orders.

N. R. SUBRAMANYAN, Under Secy.

New Delhi-1, the 5th December 1968

No. F. 4/36/67-CS(I).—The President is pleased to appoint the following permanent officers of Grade I of the Central Secretariat Service, to the Selection Grade of the Service in a substantive capacity with effect from the dates indicated against each of them :—

1. Shri A. Rangaswami,
Controller of Finance,
Bharat Electronics Ltd.,
Bangalore 10-4-1966
2. Shri I. J. Broughton,
Assistant Director General,
State Farms. 20-4-1966
3. Shri A. N. Joshi,
Additional Financial Adviser,
Ministry of Finance
(Department of Expenditure). 1-5-1966
4. Shri S. Devanath,
Deputy Secretary,
Ministry of Defence. 1-5-1966
5. Shri D. P. Karnik,
Chief Director, Supply and
Purchase Organisation,
Department of Co-operation. 1-5-1966
6. Shri Prakash Narain,
Land and Development Officer,
Department of Works and Housing. 1-5-1966
7. Shri P. Gangulee,
Deputy Secretary,
Ministry of Education. 1-5-1966
8. Shri P. K. Samal,
Joint Secretary,
Ministry of Information
and Broadcasting. 1-5-1966
9. Shri K. N. Shenoy,
Deputy Secretary,
Department of Industrial
Development. 1-5-1966

10. Shri A. P. V. Krishnan,
Joint Secretary,
Ministry of Finance
(Department of Expenditure). 1-5-1966
11. Shri Harish Chandra,
Controller of Examinations,
Union Public Service Commission. 1-5-1966
12. Shri B. S. Dasarathy,
Deputy Director General (Admn.)
All India Radio. 1-5-1966
13. Shri K. Ranganathan,
Deputy Secretary,
Ministry of Transport and Shipping. 1-5-1966
14. Shri V. K. Menon,
Deputy Secretary,
Union Public Service Commission. 1-5-1966
15. Shri V. P. Sud,
Joint Secretary,
Department of Rehabilitation. 1-5-1966
16. Shri A. C. Banerjee,
Joint Secretary,
Ministry of Commerce. 1-5-1966
17. Shri J. M. Kitchlu,
Joint Secretary,
Planning Commission. 1-5-1966
18. Shri P. V. Gopalan,
Director of Relief Measures
and Refugees,
Government of Zambia. 1-5-1966
19. Shri S. S. Puri,
Director of Vigilance,
Department of Supply. 1-5-1966
20. Dr. A. S. Sharma,
Executive Director,
Minerals and Metals Corporation
of India Ltd.,
Ministry of Commerce. 1-5-1966

No. F. 4/24/68-CS(I).—The President is pleased to point the following permanent Section Officers of the Central Secretariat Service, to Grade I of the Service in a provisionally substantive capacity in terms of F.R. 14(d), with effect from the 3rd September, 1967.

1. Shrimati S. Kaur,
Under Secretary,
Planning Commission.
2. Shri S. S. N. Kao,

Ministry of Finance (Department of Expenditure).

No. F. 4/24/68-CS(I).—The President is pleased to appoint the following permanent Section Officers of the Central Secretariat Service to Grade I of the Service in a substantive capacity with effect from the dates indicated against them :—

1. Shri S. K. Sanyal,
Ministry of Education. 7-2-1966
2. Shri Ram Sahay,
Department of Mines and Metals. 15-2-1966
3. Shri P. B. Saharya,
Department of Company Affairs. 10-4-1966
4. Shri A. M. K. Swamy,
Planning Commission. 15-4-1966
5. Shri Ajit Singh,
Ministry of Defence. 16-4-1966
6. Shri D. P. Chopra,
Ministry of Works, Housing
and Supply. 20-4-1966
7. Shri A. P. Mathur,
Ministry of Health and Family
Planning. 1-5-1966
8. Shri K. C. Sahgal,
Union Public Service Commission. 1-5-1966
9. Shri Satish Bansi Lal,
Department of Food. 1-5-1966
10. Shri T. S. Swaminathan,
Ministry of Education. 1-5-1966

| | | | |
|---|------------|---|-----------|
| 11. Shri S. Subramanian, Ministry of Finance (Defence). | 1-5-1966 | 39. Shri B. S. Singhal, Ministry of Finance. | 18-1-1967 |
| 12. Shri M. D. Sharma, Ministry of Finance (Department of Revenue and Insurance). | 1-5-1966 | 40. Shri Basheshar Nath, Ministry of Health, Urban Development and Family Planning. | 31-1-1967 |
| 13. Shri S. P. Jain, Ministry of Education. | 1-5-1966 | 41. Shri B. Krishnamurthy, Ministry of Commerce. | 1-2-1967 |
| 14. Shri K. N. R. Pillai, Ministry of Commerce. | 1-5-1966 | 42. Shri G. Jagannathan, Department of Labour and Employment. | 5-2-1967 |
| 15. Shri T. S. Anantakrishnan, Cabinet Sectt. (Deptt. of Cabinet Affairs.) | 1-5-1966 | 43. Shri K. C. Sodhia, Ministry of Finance (Department of Economic Affairs). | 7-2-1967 |
| 16. Shri K. S. Luthra, Ministry of Commerce. | 1-5-1966 | 44. Shri A. T. Govindarajan, Department of Administrative Reforms, Ministry of Home Affairs. | 19-2-1967 |
| 17. Shri K. C. Gupta Department of Health and Urban Development. | 1-5-1966 | 45. Shri N. Rangarajan, Ministry of Defence. | 2-3-1967 |
| 18. Shri P. C. Mathur, Department of Mines and Metals. | 1-5-1966 | 46. Shri H. L. Kapur, Union Public Service Commission. | 31-3-1967 |
| 19. Shri S. S. Ayyangar, Department of Industrial Development. | 1-5-1966 | 47. Shri K. S. Ahluwalia, Ministry of Education. | 1-5-1967 |
| 20. Shri Hargundas, Department of Industrial Development. | 1-5-1966 | 48. Shri M. K. Banerjee, Department of Company Affairs. | 1-5-1967 |
| 21. Shri R. S. Mittal, Ministry of Finance (Deptt. of Economic Affairs). | 1-5-1966 | 49. Shri K. B. Thiagarajan, Department of Food. | 1-5-1967 |
| 22. Shri Santokh Singh, Department of Agriculture. | 1-5-1966 | 50. Shri D. R. Mittal, Ministry of Defence. | 1-5-1967 |
| 23. Shri S. N. Tulsiani, Department of Agriculture. | 1-5-1966 | 51. Shri N. Viswanathan, Ministry of Works, Housing and Supply. | 1-5-1967 |
| 24. Shri J. P. Vaish, Cabinet Secretariat, (Department of Statistics). | 1-5-1966 | 52. Shri R. R. Rao, Ministry of Petroleum and Chemicals. | 1-5-1967 |
| 25. Shri J. D. Jain, Ministry of Information and Broadcasting. | 3-6-1966 | 53. Shri R. M. L. Vaish, Department of Agriculture. | 1-5-1967 |
| 26. Shri D. N. Tewari, Ministry of Education. | 19-7-1966 | 54. Shri N. P. Gupta, Ministry of Finance. | 1-5-1967 |
| 27. Shri Gian Chand, Ministry of Defence. | 8-8-1966 | 55. Shri Shahzad Rai, Ministry of Finance. | 1-5-1967 |
| 28. Shri R. Murthi, Department of Health and Urban Development. | 24-8-1966 | 56. Shri M. M. Hussain, Department of Social Welfare. | 1-5-1967 |
| 29. Shri P. S. Parsuram, Ministry of Finance (Deptt. of Expenditure). | 15-9-1966 | 57. Shri G. L. Malhotra, Ministry of Transport and Shipping. | 1-5-1967 |
| 30. Shri C. P. K. Erady, Finance Secretary, Govt. of Tripura. | 11-10-1966 | 58. Shri Gurbaksh Singh Bawa, Ministry of Works, Housing and Supply. | 1-5-1967 |
| 31. Shri K. L. Tuli, Department of Industrial Development. | 20-10-1966 | 59. Shri Shri Bhagwan, Ministry of Information and Broadcasting. | 1-5-1967 |
| 32. Shri G. D. Bahri, Deputy Commissioner, Municipal Corporation of Delhi. | 15-11-1966 | 60. Shri P. S. Saxena, Ministry of Finance (Department of Expenditure). | 1-5-1967 |
| 33. Shri A. C. Appaji Rao, Ministry of Finance (Department of Expenditure). | 28-11-1966 | 61. Shri N. L. Gupta, Department of Agriculture. | 1-5-1967 |
| 34. Shrimati K. Chatterjee, Department of Agriculture. | 12-12-1966 | 62. Shri S. Jagannadhan, Department of Communications. | 3-5-1967 |
| 35. Shri K. N. Bhanot, Ministry of Commerce. | 15-12-1966 | 63. Shri P. Rajaratnam, Ministry of Works, Housing and Supply. | 10-5-1967 |
| 36. Shri P. S. Kanwal, Financial Adviser New Delhi Municipal Committee. | 8-1-1967 | 64. Shri Daya Shankar, Ministry of Irrigation and Power. | 19-5-1967 |
| 37. Shri R. N. De, Ministry of Defence. | 9-1-1967 | 65. Shri Triyogi Narain, Ministry of Education. | 20-5-1967 |
| 38. Shri K. P. Rabindranathan, Ministry of Defence Production. | 11-1-1967 | | |

| | |
|--|-----------|
| 66. Shri R. B. Gupta, Ministry of Finance (Department of Expenditure). | 2-7-1967 |
| 67. Shri N. H. Joshi, Ministry of Works, Housing and Supply. | 12-7-1967 |
| 68. Shri M. Viraraghavan, Ministry of Commerce. | 15-7-1967 |
| 69. Shri G. V. Raju, Department of Communications. | 20-7-1967 |
| 70. Shri B. N. Mitra, Department of Rehabilitation. | 22-7-1967 |
| 71. Shri S. Jagannarayanan, Ministry of Finance (Department of Expenditure). | 1-8-1967. |

No. F. 4/34/68-CS(I).—The President is pleased to appoint Shri M. K. Bhate, a permanent Section Officer of the Central Secretariat Service (of the cadre of Ministry of Transport & Shipping), to officiate in Grade I of the Service with effect from 23rd October, 1968, until further orders.

The 7th December 1968

No. F. 4/78/68-CS(I).—The President hereby accepts the resignation of Shri V. S. Bhatnagar a permanent Grade I officer of the Central Secretariat Service, with effect from the 1st November, 1968.

The 9th December 1968

No. 15/13/68-CS(I).—The services of Shri C. L. Arya, an officer of the grade of section officer of the Central Secretariat Service (cadre of Information and Broadcasting) are placed temporarily at the disposal of Government of Uttar Pradesh for executive training with effect from 1-11-68.

M. K. VASUDEVAN, Under Secy.

New Delhi-1, the 6th December 1968

No. 7/9/68-AIS(IV).—The President is pleased to confirm the following officers in the Indian Forest Service Cadre of Rajasthan with effect from the 1st October 1967 :—

1. Shri G. K. Bora.
2. Shri Nandan Bhargava.
3. Shri Mahendra Prakash.
4. Shri K. K. Gupta.
5. Shri Atar Singh.
6. Shri C. M. Mathur.
7. Shri Bharat Singh.
8. Shri K. K. Kotia.
9. Shri D. D. Arya.
10. Shri Harish Chandra Gupta.
11. Shri N. K. Khullar.
12. Shri K. B. L. Mathur.
13. Shri S. K. Verma.
14. Shri A. L. Sankhla.
15. Shri G. N. Pillai.
16. Shri C. D. Lodha.
17. Shri V. S. Saxena.
18. Shri V. D. Sharma.
19. Shri J. P. Kapoor.
20. Shri V. D. Mathur.
21. Shri A. B. Mathur.

The 10th December 1968

No. 7/4/68-AIS(IV).—The President is pleased to confirm Shri U. R. Mavinkurve in the Indian Forest Service Cadre of Maharashtra with effect from 1st October, 1967.

M. R. BHARDWAJ, Under Secy.

New Delhi-1, the 9th December 1968

No. 5/9/67-P.III.—The President is pleased to appoint S/Shri P. P. Bhatnagar and Trilochan Das to officiate as Foreign Language Examiners in the Intelligence Bureau New Delhi with effect from the forenoon of the 3rd October, 1968 and until further orders.

2. Consequent on their appointment as Foreign Language Examiner in the Intelligence Bureau, S/Shri P. P. Bhatnagar and Trilochan Das relinquished the charge of their respective post of Assistant Foreign Language Examiner in the Intelligence Bureau New Delhi on the forenoon of the 3rd October, 1968.

No. 5/9/67-P.III.—The President is pleased to appoint Shri M. N. Sharma to officiate to the post of Foreign Language Examiner in the Intelligence Bureau at Mysore with effect from the forenoon of the 3rd October, 1968 and until further orders.

2. Consequent on his appointment as Foreign Language Examiner, Shri M. N. Sharma relinquished the charge of the post of the Assistant Foreign Language Examiner in the Intelligence Bureau, Mysore on the forenoon of the 3rd October, 1968.

No. 4/7/68-P.III.—The President is pleased to appoint Shri T. P. Sundara Rajan, an I.P.S. Officer of West Bengal Cadre, to the post of Joint Assistant Director in the Intelligence Bureau, New Delhi with effect from the forenoon of the 25th November, 1968 and until further orders.

The 10th December 1968

No. 6/20/68-P.III.—1. Consequent on his attaining the age of superannuation, Shri J. W. Dewasahayam a deputationist from Madras Police relinquished the charge of the post of Joint Assistant Director in the Intelligence Bureau New Delhi on the forenoon of the 27th October 1968.

2. The President is pleased to re-employ Shri J. W. Dewasahayam as Joint Assistant Director for a period of one year with effect from the forenoon of the 27th October 1968.

P. B. RAJAGOPALAN, Under Secy.

New Delhi-1, the 6th December 1968

No. 15/15/68-DH(S).—Shri Sia Ram Arya, I.A.S. (UI) cadre, relinquished charge of the Office of Magistrate, 1st Class, Delhi, in the afternoon of 26th October, 1968, and his services are placed at the disposal of North East Frontier Agency.

R. C. JAIN, Dy. Secy.

New Delhi-11, the 9th December 1968

(1)

No. 7/2/68-P.II.—Shri K. Mayan, consequent on his transfer, handed over charge of the post of Deputy Superintendent of Police (Company Commander/Quarter Master) 1st Battalion, Central Reserve Police, Neemuch on the forenoon of 28th July, 1968 and took over in the same capacity in Recruits Training Centre, Central Reserve Police Barwaha on the afternoon of 10th August, 1968.

(2)

Shri G. S. Bhaskaran, consequent on his transfer, handed over charge of the post of Deputy Superintendent of Police (Company Commander/Quarter Master) 7th Battalion Central Reserve Police Rampur on the afternoon of 20th September, 1968 and took over in the same capacity in 24th Battalion, Central Reserve Police Delhi on the forenoon of 3rd October, 1968.

(3)

Shri K. M. Shinde, consequent on his transfer handed over charge of the post of Deputy Superintendent of Police (Company Commander/Quarter Master) 27th Battalion, Central Reserve Police, Marivani on the afternoon of 13th September, 1968 and took over in the same capacity in 34th Battalion Central Reserve Police, Neemuch on the forenoon of 30th September, 1968.

No. 7/13/68-P.II.—Dr. S. K. Chakrabarty, consequent on his transfer, handed over charge of the post of Junior Medical Officer (GDO Gr. II), 16th Battalion, Central Reserve Police Kishangarh on the forenoon of 11th October, 1968 and took over in the same capacity in Group Centre, Central Reserve Police, Kishangarh on the forenoon of same day.

No. 7/48/68-P.II.—In exercise of the powers conferred by section 4(1) of the Central Reserve Police Force Act, 1949 (66 of 1949), the Central Government hereby appoints to the Central Reserve Police Ex-Lt. Col. B. D. Malhautra as Commandant with effect from the forenoon of the 9th November, 1968 until further orders.

He is posted to the 25th Battalion, Central Reserve Police, Jadhavpur (Calcutta).

No. F. 7/219/68-P.II.—Shri E. H. M. David, consequent on his transfer, relinquished charge of the post of Deputy Inspector General, Central Reserve Police, Neemuch, with effect from the forenoon of the 13th September, 1968 and assumed charge of the post of Deputy Inspector General, Central Reserve Police, Durgapur, with effect from the forenoon of the 24th September, 1968.

The 10th December 1968

No. 7/2/68-P.II.—Shri L. R. Shinde consequent on his reversion to the parent State Gujarat relinquished charge of the post of Deputy Superintendent of Police (Company Commander) 30th Battalion, Central Reserve Police in detachment at Basar via Along (N.E.F.A.) on the afternoon of the 31st August, 1968.

No. 7/2/68-P.II.—Shri S. B. Singh consequent on his transfer, handed over charge of the post of Deputy Superintendent of Police (Company Order) 1st Battalion, Central Reserve Police Posaithorong on the forenoon of the 22nd April 1968 and took over as Deputy Superintendent of Police (Liaison Officer) in the same Battalion on the same date.

No. 7/2/68-P.II.—Ex-ECO Captain Y. N. Koshyap, on his re-appointment, took over charge of the post of Deputy Superintendent of Police (Company Commander) 22nd Battalion, Central Reserve Police C/O 56 A.P.O. on the afternoon of 29th October, 1968.

No. 7/2/68-P.II.—Shri M. N. Changappa, consequent on his reversion to the parent State Mysore relinquished charge of the post of Deputy Superintendent of Police (Company Commander) 29th Battalion, Central Reserve Police, Ajmer at Dett. Khonsa on the afternoon of the 5th August, 1968.

No. 7/17/68-P.II.—Shri Hari Singh, on his reversion to parent State, handed over charge of the post of Deputy Superintendent of Police (Company Commander), 20th Battalion, Central Reserve Police C/O 56 APO on the afternoon of 3rd August, 1968.

No. 7/22/68-P.II.—Shri J. Y. Bhosale, consequent on his reversion to parent State handed over charge of the post of Deputy Superintendent of Police (Company Commander/Quarter Master) 26th Battalion, Central Reserve Police, Hyderabad on the afternoon of 10th August, 1968.

No. 7/110/68-P.II.—In exercise of the powers conferred by section 4(1) of the Central Reserve Police Force Act, 1949 (66 of 1949), the Central Government hereby appoints to the Central Reserve Police Shri P. S. Tanwar as Company Officer to function as Company Commander/Quarter Master with effect from the afternoon of the 10th August, 1968, until further orders.

He is posted to the 26th Battalion, Central Reserve Police on Detachment, C/o 99 A.P.O.

No. 7/127/68-P.II.—Shri K. V. Velayadhan Nair, consequent on his reversion to the parent State Madras, relinquished charge of the post of Deputy Superintendent of Police (Company Commander), 42nd Battalion Central Reserve Police, Tiruchy on the forenoon of the 19th September, 1968.

No. 7/127/68-P.II.—Shri C. T. Sahadevan, consequent on his reversion to the parent State Madras, relinquished charge of the post of Deputy Superintendent of Police (Company Commander) 42nd Battalion, Central Reserve Police, Tirichirepally on the afternoon of the 8th November, 1968.

No. 7/218/68-P. II.—In exercise of the powers conferred by section 4(1) of the Central Reserve Police Force Act, 1949 (66 of 1949), the Central Government hereby appoints to the Central Reserve Police the following persons as Company Officers to function as Company Commanders/Quarter Masters with effect from the dates shown against each until further orders:—

They are posted to the Battalions shown against their names.

| S.No. | Name of the Officer | Date on which reported | Battalion to which posted. |
|-------|---------------------|----------------------------------|---|
| 1. | Shri M.P. Jakhmola. | 9th August 1968 (Afternoon) | 8th Battalion, Central Reserve Police, Rampur. |
| 2. | Shri B.S. Yadav | 31st August, 1968 (Afternoon) | 30th Battalion, Central Reserve Police Basar Via Along (NEFA) |

No. 7/226/68-P.I.—In exercise of the powers conferred by section 4(1) of the Central Reserve Police Force Act, 1949 (66 of 1949), the Central Government hereby appoints to the Central Reserve Police Ex-Major T.C. Rampal as Assistant Commandant to function as Assistant Commandant second in Command with effect from the afternoon of the 26th November, 1968 until further orders.

He is posted to the 39th Battalion, Central Reserve Police, Silchar (Assam).

The 11th December 1968

I

No. F. 7/195/68-P.II.—The President is pleased to appoint Shri J. P. Kulshrestha, I.P.S. as Commandant, 46th Battalion, Central Reserve Police, Detachment at Silchar in a temporary capacity with effect from the forenoon of the 1st September, 1968, until further orders.

II

The President is pleased to appoint Shri R. P. Dubey as Assistant Commandant, 46th Battalion, Central Reserve Police, Detachment at Silchar in a temporary capacity with effect from the forenoon of the 1st September, 1968, until further orders.

T. P. ISSAR, Dy. Secy.

New Delhi, the 5th December 1968

No. 15/6/68-Judl.III.—In exercise of the powers conferred by Clause (1) of Article 224 of the Constitution, the President is pleased to appoint Shri Jayantilal Mayachand Sheth, B.Sc., LL.B., and Shri Vrajlal Ratilal Shah, B.Sc., LL.B., to be Additional Judges of the High Court of Gujarat for a period of two years each with effect from the 16th January 1969.

The 9th December 1968

No. 18/20/68-Judl.III.—The President is pleased to grant leave to Shri Justice C. A. Vaidialingam, Judge of the Supreme Court of India, on full allowances for 9 days from 8th November, 1968 to 16th November, 1968, with permission to suffix Sunday, the 17th November, 1968.

On return from leave Shri Justice C. A. Vaidialingam resumed charge of his office as Judge of the Supreme Court of India on the forenoon of 18th November, 1968.

V. KUMAR, Jt. Secy.

MINISTRY OF EXTERNAL AFFAIRS

New Delhi, the 11th November 1968

No. 460(34)D.III/68.—On the 4th November, 1968, the President received His Excellency Mr. Issa Abdul Rahman, Al-Issa, who presented his Letter of Credence as Ambassador Extraordinary and Plenipotentiary of the State of Kuwait to India.

The 30th November 1968

No. 460(37)/DIII/68.—On the 13th November, 1968, the President received His Excellency Mr. Mohammad Reza Amir Teymour, who presented his Letter of Credence as Ambassador Extraordinary and Plenipotentiary of Iran to India.

B. S. PURI, Attache (PT III)

New Delhi, the 30th November 1968

No. 73/PB/68.—Consequent on his attainment of the age of superannuation, Shri D. R. Sachdeva, a permanent Officer of the Integrated Grade II and III of the General Cadre of the IFS (B) relinquished charge of the post of Conference Secretary in the I.C.S.C., Vietiane (Laos) on the afternoon of the 12th November, 1968.

RAMESHWAR SINGH, Under Secy.

New Delhi, the 3rd December 1968

No. 230-PTII/68.—The President of India is pleased to recognise the appointment of Mr. Arturo S. Macias as Consul of the United States of America at New Delhi with effect from the 21st August, 1968.

No. 231-PTII/68.—The President of India is pleased to recognise the appointment of Mr. Leroy Makepeace as Consul of the United States of America at Madras with effect from the 19th October, 1968.

The 4th December 1968

No. 234-PTII/68.—The President of India is pleased to confirm the provisional recognition of the appointment of Mr. Tom A. Noonan as Consul of the United States of America at Bombay announced in the Ministry of External Affairs Notification No. 176-PTII/68 dated the 13th September, 1968.

No. 235-PTII/68.—The President of India is pleased to confirm the provisional recognition of the appointment of Mr. Howard P. Hart as Vice Consul of the United States of America at Calcutta announced in the Ministry of External Affairs Notification No. 198-PTII/68 dated the 25th September, 1968.

No. 237-PTII/68.—The President of India is pleased to confirm the provisional recognition of the appointment of Mr. Richard T. Davies as Consul General of the United States of America at Calcutta announced in the Ministry of External Affairs Notification No. 160-PTII/68 dated the 12th August, 1968.

No. 238-PTII/68.—The President of India is pleased to confirm the provisional recognition of the appointment of Mr. Edward J. Maguire, Jr. as Consul of the United States of America at Calcutta announced in the Ministry of External Affairs Notification No. 199-PTII/68 dated the 25th September, 1968.

The 6th December 1968

No. 241-PTII/68.—The President of India is pleased to recognise provisionally the appointment of Mr. Terry L. Leitzell as Vice Consul of the United States of America at Bombay with effect from the 2nd November, 1968.

B. A. RAJAGOPALAN, Dy. Chief of Protocol

New Delhi, the 7th December 1968

No. 76/PE/68.—The President is pleased to confirm Shri Madan Mohan in the post of Deputy Comptroller in the Government Hospitality Organisation, Ministry of External Affairs with effect from 1-4-1966 (F.N.).

No. 77/PE/68.—Shri P. K. Kartha has been appointed to officiate as Assistant Legal Adviser in the L & T Division of the Ministry of External Affairs with effect from 17th February, 1966 on regular basis.

N. N. GUPTA, Under Secy.

MINISTRY OF FINANCE

(Department of Revenue and Insurance)

HEADQUARTERS ESTABLISHMENT

New Delhi, the 29th November 1968

No. 86.—The President is pleased to appoint Shri B. L. Jain, a permanent Assistant of the Central Secretariat Service cadre of the Ministry of Finance, to officiate in the Section Officer's grade of the service in the Department of Revenue and Insurance for the period from 4th November, 1968 to 7th December, 1968 vice Shri R. K. Roy Choudhery, Section Officer, proceeded on leave.

The 3rd December 1968

No. 87.—The Government of India regret to notify the death of Shri K. Radhakrishnan, an officiating Section Officer in the Ministry of Finance (Department of Revenue and Insurance) on the 16th November, 1968.

SAROOP SINGH, Under Secy.

CUSTOMS AND CENTRAL EXCISE ESTABLISHMENT

New Delhi, the 28th November 1968

No. 81.—On return from leave, Shri C. T. A. Pillai assumed charge of the office of the Collector of Customs, Calcutta with effect from the 23rd October, 1968 (F.N.).

The 30th November 1968

No. 79.—Shri A. B. S. Rao, Superintendent of Central Excise Class II, has been appointed to officiate as Superintendent of Central Excise Class I in the Central Excise Collectorate Bombay with effect from the 1st November, 1968 (F.N.) and until further orders.

No. 80.—On the results of the I.A.S. etc. Examination 1967 the following candidates have been appointed as Probationers in the Indian Customs and Central Excise Service, Class I with effect from the date shown against each :

| Sl. No. | Name of the Officer | Date of birth | Date of appointment | Central Excise Collectorate to which posted for Deptl. training |
|---------|----------------------|---------------|---------------------|---|
| S/Shri | | | | |
| 1. | Jagat Narain Nigam | 28-6-45 | 14-11-68 (F.N.) | West Bengal, Calcutta. |
| 2. | Gurjit Singh Maingi. | 17-9-40 | 1-11-68 (F.N.) | Bombay |
| 3. | Roop Chand Verma. | 6-12-45 | 4-11-68 (F.N.) | Bombay |
| 4. | Shiv Kumar Bharadwaj | 2-10-44 | 4-11-68 (A.N.) | Bombay |
| 5. | Anand Bordia | 3-9-44 | 11-11-68 (A.N.) | Bombay |
| 6. | Vinit Kumar Ashtana | 14-10-44 | 15-11-68 (F.N.) | Bombay |

No. 82.—On the expiry of leave preparatory to retirement Shri D. K. Goswami, lately posted as Deputy Collector in charge, Statistical and Intelligence Branch (Central Excise) New Delhi, retired from service with effect from 18-11-1968 (A.N.).

T. RAMASWAMY, Under Secy.

INCOME-TAX ESTABLISHMENTS

New Delhi, the 22nd November 1968

No. 384.—Shri U. N. N. Rao, Appellate Assistant Commissioner of Income-tax, 'C' Range, Madras, has taken over

charge as Appellate Assistant Commissioner of Income tax, 'B' Range, Madras, in addition to his own duties, on the afternoon of 17th October, 1968, *vice* Shri G. B. Gonsalves, transferred.

No. 385.—Shri T. Sadasivan, Appellate Assistant Commissioner of Income-tax, Tiruchirapalli Range, Tiruchirapalli, has taken over charge as Appellate Assistant Commissioner of Income-tax, Coimbatore Range, Coimbatore, in addition to his own duties, on the afternoon of 10th October, 1968, *vice* Shri M. Kabir Shah, transferred.

No. 386.—On transfer, Shri M. S. M. Maraikayar has taken over charge as Appellate Assistant Commissioner of Income-tax, Coimbatore Range, Coimbatore, on the forenoon of 1st November, 1968, relieving Shri T. Sadasivan, Appellate Assistant Commissioner of Income-tax, Tiruchirapalli, of the additional charge.

No. 387.—The President has been pleased to appoint Shri K. V. Rajan, Income-tax Officer, Class I, to officiate as Assistant Commissioner of Income-tax, with effect from the forenoon of 7th October, 1968 and until further orders. He has taken over charge as Appellate Assistant Commissioner of Income-tax, Salem Range, Salem, with effect from the same date, *vice* Shri B. V. Venkataramaiah, transferred.

No. 388.—The President has been pleased to appoint Shri P. K. B. Raghavan, Income-tax Officer, Class I, to officiate as Assistant Commissioner of Income-tax, with effect from the afternoon of 11th October, 1968 and until further orders. He has assumed charge of the office of Appellate Assistant Commissioner of Income-tax, 'D' Range, Madras, with effect from the same date.

The 2nd December 1968

No. 413.—The President has been pleased to appoint Shri D. C. Shukla, Income-tax Officer, Class I, to officiate as Assistant Commissioner of Income-tax with effect from the forenoon of 16th October, 1968 and until further orders. He assumed charge of the office of Appellate Assistant Commissioner of Income-tax, Central Range-II, Bombay, with effect from the same date.

No. 414.—On transfer, Shri R. S. Jhunjhunwala has taken over charge as Appellate Assistant Commissioner of Income-tax, Central Range-II, Bombay, on the forenoon of 19th October, 1968, *vice* Shri D. C. Shukla, transferred.

No. 415.—Shri B. K. Bagchi, Commissioner of Income-tax, West Bengal-II, Calcutta, has taken over charge as Commissioner of Income-tax, West Bengal-I, Calcutta, in addition to his own duties, on the afternoon of 8th November, 1968, *vice* Shri K. E. Johnson, proceeded on leave.

No. 416.—Shri V. V. Badami, Commissioner of Income-tax, Central, Madras, has taken over charge as Commissioner of Income-tax, Madras-I, Madras, in addition to his own duties, on the afternoon of 14th November, 1968, *vice* Shri I. P. Gupta, transferred.

No. 417.—Shri R. N. Limaye, relinquished charge of the office of the Commissioner of Income-tax, Delhi, New Delhi, and has assumed charge of the office of the Commissioner of Income Tax, Delhi-I, New Delhi, with effect from the forenoon of 21st November, 1968.

No. 418.—On transfer, Shri I. P. Gupta has assumed charge of the office of the Commissioner of Income-tax, Delhi-II, New Delhi, on the forenoon of 21st November, 1968.

No. 419.—On transfer, Shri S. H. Bhat has taken over charge as Director of Inspection (Research, Statistics and Publication), New Delhi, on the forenoon of 18th November, 1968, relieving Shri H. A. Shah, Director of Inspection (Investigation), New Delhi, of the additional charge.

No. 420.—Shri U. N. N. Rao, Appellate Assistant Commissioner of Income-tax, 'C' Range, Madras, took over charge as Appellate Assistant Commissioner of Income-tax, Madurai

Range, Madurai, in addition to his own duties, on the forenoon of 23rd October, 1968, *vice* Shri A. B. Menon, proceeded on leave.

No. 421.—On return from leave, Shri A. B. Menon has resumed duties as Appellate Assistant Commissioner of Income-tax, Madurai Range, Madurai, on the forenoon of 11th November, 1968, relieving Shri U. N. N. Rao, Appellate Assistant Commissioner of Income-tax, 'C' Range, Madras, of the additional charge.

No. 422.—The President has been pleased to appoint Shri P. B. Desai, Income-tax Officer, Class I, to officiate as Assistant Commissioner of Income-tax, with effect from the forenoon of 25th October, 1968, and until further orders. He has taken over charge as Appellate Assistant Commissioner of Income-tax, 'B' Range, Ahmedabad, with effect from the same date, relieving Shri O. P. Chopra, Appellate Assistant Commissioner of Income-tax, 'C' Range, Ahmedabad, of the additional charge.

No. 423.—The President has been pleased to appoint Shri A. V. Swaminathan, Income-tax Officer, Class I, to officiate as Assistant Commissioner of Income-tax with effect from the forenoon of 15th October, 1968, and until further orders. He has assumed charge of the office of Appellate Assistant Commissioner of Income-tax, 'B' Range, Baroda, with effect from the same date.

No. 424.—The President has been pleased to appoint Shri S. Vanchinath, Income-tax Officer, Class I, to officiate as Assistant Commissioner of Income-tax with effect from the forenoon of 15th October, 1968, and until further orders. He has assumed charge of the office of Appellate Assistant Commissioner of Income-tax, 'D' Range, Ahmedabad, with effect from the same date.

M. G. THOMAS, Under Secy.

(Department of Economic Affairs)

New Delhi, the 6th December 1968

No. F. 24(1)-Admn.III/67.—The President has been pleased to appoint Shri J. R. Hiremath, a permanent Senior Scale Officer of the Indian Foreign Service and officiating First Secretary (Economic) in the Embassy of India, Manila as Counsellor in the same Embassy on an honorarium of Re. 1/- (Rupee one only) per month with effect from the forenoon of 13th August, 1968 and until further orders.

R. K. GANGULY, Dy. Secy.

(Department of Expenditure)

New Delhi, the 27th November 1968

No. F. 13(2)-EI(A)/67.—The President is pleased to appoint Shri Raghu Nath, Assistant Director of the Railway Board, as Senior Analyst in the Bureau of Public Enterprises, Department of Expenditure, Ministry of Finance, for a further period from 1st July, 1968 to the 25th September, 1968.

2. Shri Raghu Nath reverted to the Ministry of Railways (Railway Board) with effect from the afternoon of the 25th September, 1968.

The 29th November 1968

No. F. 4(9)-E.I.(A)/68.—The President is pleased to appoint the following permanent officers of the Section Officers' Grade of the Central Secretariat Service, Cadre of the Ministry of Finance to officiate in Grade I of the Service for the periods noted against each:—

1. Shri S. P. Sikka—for 2 months w.e.f. 10-11-1968.
2. Shri O. P. Gupta—45 days w.e.f. 4-11-1968.

2. The President is also pleased to appoint the above mentioned officers as Under Secretaries in the Ministry of Finance Department of Expenditure (Civil) for the periods noted against their names.

NARSINGH LALL, Under Secy.

(Defence Division)*New Delhi, the 30th November 1968*

No. 21/3/68-Estt.—The President is pleased to appoint Shri B. R. Aggarwal, a permanent officer of Section Officers' Grade of the C.S.S., to officiate in Grade I of the Service with effect from the 6th November 1968 to 20th December, 1968.

The President is also pleased to appoint Shri B. R. Aggarwal as Assistant Financial Adviser in the Defence Division of the Ministry of Finance for the aforesaid period.

No. 21/4/68-Estt.—The President is pleased to appoint Shri B. V. Holla, a permanent officer of Grade I of the C.S.S. to officiate in Selection Grade of the Service with effect from the 27th December, 1968 to 10th January, 1969.

The President is also pleased to appoint Shri B. V. Holla as Deputy Financial Adviser in the Defence Division of the Ministry of Finance for the aforesaid period.

P. C. TEWARI, Asstt. Financial Adviser

DEPARTMENT OF ATOMIC ENERGY*Bombay-1, the 22nd November 1968*

No. 29(1)/68-PP.—The President is pleased to appoint Shri P. K. Agarwal, a quasi-permanent Professional Assistant of the Office of the Director General, Meteorological Department, Poona, as a Scientific Officer/Engineer-Grade SC2 in the Rajasthan Atomic Power Project of this Department, in a temporary capacity, with effect from the afternoon of October 28, 1968, until further orders.

The 25th November 1968

No. 29(1)/68-PP.—The President is pleased to appoint Shri T. M. A. Vaidian, a permanent Foreman of the Bhabha Atomic Research Centre, Trombay, Bombay, serving on deputation in the Rajasthan Atomic Power Project of this Department, as Scientific Officer/Engineer-Grade SC1, in the same Project, in a temporary capacity, with effect from the forenoon of August 1, 1968, until further orders.

G. L. GARGA, Under Secy.

Bombay-1, the 30th November 1968

No. 1/5/68-TE.—The President is pleased to appoint Shri Shripad Krishnaji Sadavarte a permanent Scientific Assistant (B) and officiating Scientific Assistant (C) in the Bhabha Atomic Research Centre of this Department as Scientific Officer/Engineer-Grade SC1 in the same Research Centre in an officiating capacity with effect from the forenoon of August 1, 1968 until further orders.

The 3rd December 1968

No. 1/5(i)/68-TE.—The President is pleased to appoint Shri Arjankumar Sadhuram Awatramani a permanent Scientific Assistant (B) and officiating Scientific Assistant (C) in the Bhabha Atomic Research Centre of this Department as Scientific Officer/Engineer-Grade SC1 in the same Research Centre in an officiating capacity with effect from the forenoon of August 1, 1968 until further orders.

No. 1/5(ii)/68-TE.—The President is pleased to appoint Shri Digambar Sabadev Mungekar a permanent Scientific Assistant (C) in the Bhabha Atomic Research Centre of this Department as Scientific Officer/Engineer-Grade SC1 in the same Research Centre in an officiating capacity with effect from the forenoon of August 1, 1968 until further orders.

The 4th December 1968

No. 1/5/68-TE.—The President is pleased to appoint Shri Kanaya Lal Lalchandani a quasi permanent Section Officer in Central Public Works Department, New Delhi, officiating Scientific Officer/Engineer-Grade SB in the Bhabha Atomic Research Centre of this Department as Scientific Officer/Engineer-Grade SC1 in the same Research Centre in an officiating capacity with effect from the forenoon of August 1, 1968 until further orders.

No. 1/5/68-TE.—The President is pleased to appoint Shri Dharmendra Behl a temporary Scientific Officer/Engineer-Grade SC2 in the Bhabha Atomic Research Centre of this Department at present on foreign service with the Fertilizer Corporation of India Ltd. as Scientific Officer/Engineer-Grade SD2 in the Bhabha Atomic Research Centre in a temporary capacity with effect from the forenoon of August 1, 1968 until further orders.

No. 1/5/68-TE.—The President is pleased to appoint the undermentioned temporary officers of the Bhabha Atomic Research Centre of this Department to the posts shown against each in the same Research Centre in a temporary capacity with effect from the forenoon of August 1, 1968 until further orders:

| Sl. No. | Name | Post | Appointed as |
|---------|---|---------------------------------------|---------------------------------------|
| 1. | Shri Baldev Raj Mahendra. | Scientific Officer/Engineer-Grade SC2 | Scientific Officer/Engineer-Grade SD2 |
| 2. | Shri Gopalkrishna Jagdishchandra Pandya. | Do. | Do. |
| 3. | Shri Paruchuri Seethamaiah. | Do. | Do. |
| 4. | Shri Bobili Malla Madhava Reddy. | Do. | Do. |
| 5. | Shri Sankaranarayanan Ramachandran. | Do. | Do. |
| 6. | Shri Madhusudan Ramkrishna Ranad. | Do. | Do. |
| 7. | Shri Rakesh Kumar . | Do. | Do. |
| 8. | Shri Akhil Ranjan Paul | Do. | Scientific Officer Engineer-Grade B |
| 9. | Shri Parmod Kumar Wahi. | Do. | Do. |
| 10. | Shri Yerramilli Sathyanarayana Murthy. | Scientific Officer/Engineer-Grade SC1 | Scientific Officer/Engineer-Grade SC2 |
| 11. | Dr. (Smt.) Mangala Ramesh Dhaneshwar. | Do. | Do. |
| 12. | Shri Narasinha Dasappa Valdyia. | Do. | Do. |
| 13. | Shri Advaitkumar Ajitkumar Majumdar. | Do. | Do. |
| 14. | Shri Laxminarayan Venkataraman Shastri. | Do. | Do. |
| 15. | Shri Sohan Singh . | Do. | Do. |
| 16. | Shri Neduveilil Sankaran Damodaran Elayathu | Do. | Do. |
| 17. | Shri Balvinder Singh . | Do. | Do. |
| 18. | Shri Rajaram Purushottam Dharkar. | Do. | Do. |
| 19. | Kum. Krovvidi Meenakshi. | Scientific Officer/Engineer Grade A | Scientific Officer/Engineer-Grade SC1 |
| 20. | Kum. Ratna Hashnatarai Atmaram. | Do. | Do. |
| 21. | Smt. Usha Ramesh Thakare. | Do. | Do. |
| 22. | Shri Basappa Malakajappa Beleri. | Scientific Assistant (C) | Do. |
| 23. | Shri Subhaschandra Ganapat Naik. | Do. | Do. |

The 5th December 1968

No. 1/4/68-TE.—The President is pleased to appoint Dr. (Smt.) Wijaya Altekar as Scientific Officer/Engineer-Grade SC2 in the Bhabha Atomic Research Centre of this Department in a temporary capacity, with effect from the forenoon of November 22, 1968 until further orders.

No. 1/5/68-TE.—The President is pleased to appoint Shri Suresh Jaywant Vijayakar a permanent Scientific Assistant (B) and officiating Scientific Assistant (C) in the Bhabha

Atomic Research Centre of this Department as Scientific Officer/Engineer-Grade SC1 in the same Research Centre in an officiating capacity with effect from the forenoon of August 1, 1968 until further orders.

No. 1/5(i)/68-TE.—The President is pleased to appoint Shri Kuzhikkatt Vasudevan Vasudevan Nambudiri a permanent Scientific Assistant (C) and officiating Scientific Officer/Engineer-Grade SC1 in the Bhabha Atomic Research Centre of this Department as Scientific Officer/Engineer-Grade SC2 in the same Research Centre in an officiating capacity with effect from the forenoon of August 1, 1968 until further orders.

No. 1/5(ii)/68-TE.—The President is pleased to appoint Shri Chandrasekhatapuram Krishnaiyer Sivaramakrishnan a permanent Scientific Officer/Engineer-Grade SC1 and officiating Scientific Officer/Engineer-Grade SC2 in the Bhabha Atomic Research Centre of this Department as Scientific Officer/Engineer-Grade SD2 in the same Research Centre in an officiating capacity with effect from the forenoon of August 1, 1968 until further orders.

No. 1/5(iii)/68-TE.—The President is pleased to appoint Shri Juttu Balajer Gnanamoorthy a permanent Scientific Officer/Engineer-Grade SC2 in the Bhabha Atomic Research Centre of this Department as Scientific Officer/Engineer-Grade SD2 in the same Research Centre in an officiating capacity with effect from the forenoon of August 1, 1968 until further orders.

No. 1/6/68-TE.—The President is pleased to accept the resignation from service tendered by Shri Rajgopalan Balasubramanian, a temporary Scientific Officer/Engineer-Grade SC2, in the Bhabha Atomic Research Centre, Bombay of this Department with effect from the afternoon of September 7, 1968. Shri Balasubramanian relinquished charge of his post on the afternoon of August 17, 1968 and was granted earned leave (terminal) for twenty one days from August 18, to September 7, 1968.

M. N. PANTOJI, Under Secy.

Madras-6, the 4th December 1968

No. MAPP/1(100)/68-Adm.—The President is pleased to appoint Shri K. S. Subramaniam, a permanent Scientific Officer/Engineer SC-2 of the Bhabha Atomic Research Centre, Bombay, and officiating Scientific Officer/Engineer SE, as Scientific Officer/Engineer SF in an officiating capacity in the Madras Atomic Power Project, with effect from the forenoon of August 1, 1968, until further orders.

N. SWAMINATHAN, Under Secy.

MINISTRY OF COMMERCE

New Delhi, the 7th December 1968

No. 105/68[E.I(G)(K-73)/65].—The President is pleased to allow Shri K. S. Ganapati an officer permanent in Selection Grade of the Central Secretariat Service, to continue to officiate as Director in the Ministry of Commerce with effect from the forenoon of the 27th November, 1968, until further orders.

K. K. SACHDEV, Under Secy.

New Delhi, the 7th December 1968

CORRIGENDUM

No. 3(6)-Tex(D)/68.—In the Ministry of Commerce Notification of even number of 25th November, 1968, for the word "afternoon" the word "forenoon" shall be substituted.

N. N. MALHAN, Under Secy.

New Delhi, the 9th December 1968

No. 28(8)/68-HC.—In continuation of the orders contained in this Ministry's Notification of even number dated the

13th November, 1968, the President has been pleased to appoint Shri Sureshwar Sahay as Deputy Director in the scale of Rs. 900-50-1250 in the Committee to review the working of the All India Handicrafts Board etc. for a period of one month i.e. from 1-12-1968 to 31-12-1968.

J. SHANKAR, Under Secy.

MINISTRY OF PETROLEUM & CHEMICALS

New Delhi, the 18th November 1968

No. P-1(200)/67-Adm.I.—On expiry of notice period served in pursuance of Sub-Rule (1) of rule 5 of Central Civil Services (Temporary Service) Rules, 1965, Shri Y. D. R. Murthy, First P.A. to Minister (P&C) in the Ministry of Petroleum and Chemicals deemed to have relinquished charge of his post with effect from 31st October, 1968 (A.N.).

The 19th November 1968

No. 3(2)/68-Adm.I.—The President is pleased to appoint Shri B. L. Wighmal a permanent Grade IV Officer of the Central Secretariat Service to officiate in the Section Officers' Grade of the service in this Ministry from 1st November, 1968 to 30th November, 1968 (both days inclusive) or until further orders whichever is earlier.

The 22nd November 1968

No. 3/1/68-Adm.I.—The President is pleased to appoint Shri B. S. S. Rao, a permanent officer of Section Officers' Grade of the Central Secretariat Service to officiate in the Grade I of the Service with effect from the 3rd November, 1968 to 3rd December 1968, or till a regular nominee joins, whichever is earlier.

2. The President is also pleased to appoint Shri B. S. S. Rao a permanent officer of the Section Officers' Grade as Under Secretary in the Ministry of Petroleum and Chemicals for the aforesaid period.

No. 3(2)/68-Adm.I.—The President is pleased to appoint Shri M. A. Srinivasan a permanent Grade IV Officer of the Central Secretariat Service to officiate in the Section Officers' Grade of the Service in this Ministry from 1st November, 1968 to 30th November, 1968 (both days inclusive) or until further orders whichever is earlier.

The 25th November 1968

No. 3/23/67-Adm.I.—Consequent on the redesignation of the post of Supplies Officer as Deputy Secretary, the President is pleased to appoint Shri I. M. Sahai, I.A.S. (Uttar Pradesh) Supplies Officer as Deputy Secretary in this Ministry with effect from 21st November, 1968 (forenoon) and until further orders.

A. J. F. D'SOUZA, Under Secy.

MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS

(Department of Company Affairs)

New Delhi-1, the 11th December 1968

No. 2/7/68-Admn.I.—The President is pleased to appoint Shri A. Sourji Raj, a permanent officer of Section Officer's Grade of the Central Secretariat Service to officiate in Grade I of the Service for a period of 31 days with effect from 25th November, 1968.

The President is also pleased to appoint Shri A. Sourji Raj as Under Secretary in the Ministry of Industrial Development and Company Affairs, Department of Company Affairs for the aforesaid period.

Shri Sourji Raj will also function as Under Secretary to the Company Law Board.

N. K. SEN GUPTA, Dy. Secy.

MINISTRY OF STEEL, MINES & METALS

(Department of Iron and Steel)

New Delhi, the 9th December 1968

No. Adm.I.46(5)/67.—The President is pleased to appoint Shri V. V. Vaze, Deputy Legal Adviser (Grade III officer of the Central Legal Service), as Officer on Special Duty in the office of the Iron & Steel Controller, Calcutta, with effect from the forenoon of the 19th November, 1968.

A. N. RAJAGOPALAN, Under Secy.

(Department of Mines and Metals)

New Delhi, the 5th December 1968

No. 3/21/67-M.III.—The President is pleased to appoint Shri Md. Ziauddin, Geologist (Senior) in the Geological Survey of India as Director in the same department in an officiating capacity with effect from the forenoon of the 13th November, 1968, until further orders.

No. 2/6/68-M.III.—The President is pleased to place the services of Shri G. C. Bhuyan, Assistant Drilling Engineer, Geological Survey of India at the disposal of the Govt. of Nagaland with effect from 15-10-68 (afternoon).

No. 21/97/64-M.II/M.III.—The President is pleased to appoint Shri S. C. Chopra as Assistant Drilling Engineer in the Geological Survey of India in an officiating capacity with effect from the afternoon of the 14th November, 1968, until further orders.

The 6th December 1968

No. 2/29/67-M.III(Vol.1).—On his relinquishing charge of the post of Geologist (Junior) in the Geological Survey of India on the afternoon of 20th September, 1968, the services of Shri K. K. Ray, have been placed at the disposal of the Jadavpur University, Calcutta, for a period of two years, under the "Exchange of Personnel Scheme" until further orders.

A. SETHUMADHAVAN, Under Secy.

New Delhi, the 6th December 1968

No. AM-SE 23/68/68-Adm.—Dr. M. V. Raghava Rao has been appointed in the Office of Airborne Mineral Surveys and Exploration, New Delhi as a temporary Metallurgist from the forenoon of 7-10-1968 to 19-10-1968 (afternoon).

2. Consequent on acceptance of his resignation, Dr. Raghava Rao has been relieved of his duties with effect from 19-10-1968 (afternoon).

D. D. GUPTA, Dy. Secy.

MINISTRY OF HEALTH, FAMILY PLANNING & URBAN DEVELOPMENT

(Department of Health)

New Delhi, the 5th December 1968

No. F. 7-16/67-F.—On return from training abroad, Dr. (Mrs.) Saroj Kumari an officer of Specialist Grade of the Central Health Service resumed charge of the post of Assistant Professor of Medicine at the Lady Hardinge Medical College & Hospital, New Delhi, on the forenoon of 2nd September, 1968.

I. K. MURTHY, Under Secy.

(Department of Health and Urban Development)

New Delhi, the 5th December 1968

No. F. 3(IV)-20/67-CHS.I.—Consequent upon his transfer Dr. S. B. Mathur an officer of the Specialist's Grade of the Central Health Service relinquished charge of the post of Junior Consultant in Psychiatry, G.B. Pant Hospital, New

Delhi, on the 13th September, 1968 (forenoon) and assumed charge of the post of Assistant Professor of Psychiatry, Maulana Azad Medical College, New Delhi on the 13th September, 1968 (forenoon).

No. F. 12(III)-6/68-CHS.I.—Consequent on her appointment in the All India Institute of Medical Science, New Delhi, Dr. (Kum.) Usha Gupta, a Specialist's Grade Officer of the Central Health Service, relinquished charge of the post of Pathologist, Safdarjang Hospital, New Delhi, on the forenoon of the 5th October, 1968.

The 7th December 1968

No. 3(IV)-53/64-CHS. II.—In pursuance of rule 8 of the Central Health Service Rules, 1963, as amended from time to time, and of all other powers enabling him on this behalf, the President is pleased to appoint the following officers, on probation, to the specialists Grade of the Central Health Service with effect from the dates shown against each :—

| Sl. No. | Name of the Officer | Post held at present | Date of appointment in the specialists Grade |
|---------|--------------------------|--|--|
| (1) | (2) | (3) | (4) |
| 1. | Dr. Davinder Mohan | Junior Psychiatrist, Safdarjang Hospital, New Delhi. | 14-10-1966 |
| 2. | Dr. Satish Chander Malik | Junior Psychiatrist, Willingdon Hospital, and Nursing Home, New Delhi. | 16-11-1966 |

No. F. 10(III)-6/68-CHS.I.—Dr. P. K. Mishra, an Officer of Supertime Grade II of the Central Health Service and holding the post of Assistant Director General of Health Services (Medical Relief for Union Territories) in the Directorate General of Health Services, New Delhi, relinquished the charge of the post on the forenoon of the 28th October, 1968, and assumed charge of the post of Assistant Director General of Health Services (Medical) in Supertime Grade II of the Central Health Service with effect from the same date.

The 9th December 1968

No. F. 2(I)-4/68-CHS.I.—Consequent on his appointment to the Specialists' Grade of the Central Health Service, Dr. S. Chatterjee, an officer of Category 'E' of the Central Health Service, relinquished charge of the post of Assistant Surgeon Grade I under the Delhi Municipal Corporation, Delhi, with effect from the forenoon of the 16th November, 1967.

2. The Ministry of Health, Family Planning and Urban Development Notification No. F. 2(I)-4/68-CHS.I, dated the 7th November, 1968, is hereby cancelled.

No. F. 3(II)-17/68-CHS.I.—The President is pleased to appoint Dr. Parameswaran Subrahmanyam an officer of General Duty Officer Grade I of the Central Health Service, to the Supertime Grade II of the Central Health Service and post him as Senior Pathologist, Hospital for Mental Diseases, Ranchi on *ad-hoc* basis with effect from the forenoon of the 23rd October, 1968, until further orders.

Dr. Subrahmanyam relinquished the charge of the post of Pathologist, Hospital for Mental Diseases, Ranchi, on the forenoon of the 23rd October, 1968.

No. F. 3(III)-20/68-CHS.I.—Consequent upon his transfer Dr. S. P. Mehta, an officer of the Specialist Grade of the Central Health Service relinquished charge of the post of Assistant Professor of Public Health Administration, All India Institute of Hygiene and Public Health, Calcutta, on the afternoon of the 16th July, 1968, and assumed charge of the post of Assistant Professor of Preventive and Social Medicine in the Maulana Azad Medical College, New Delhi, on the forenoon of the 17th July, 1968.

No. F. 3(III)-20/68-CHSI.—Consequent upon his transfer Dr. P. K. Mukherjee an officer of the Specialist Grade of the Central Health Service, relinquished charge of the post of Assistant Professor of Preventive and Social Medicine in the Maulana Azad Medical College, New Delhi, on the forenoon 17th July, 1968, and assumed charge of the post of Assistant Professor of Public Health Administration, All India Institute of Hygiene and Public Health, Calcutta, on the forenoon of the 26th July, 1968.

No. F. 3(III)-70/68-CHSI.—The President is pleased to appoint Dr. (Smt.) Syamali Ghosh to the Specialists' Grade of the Central Health Service and to post her as Bacteriologist, Willingdon Hospital and Nursing Home, New Delhi, with effect from the forenoon of the 1st November, 1968.

No. F. 3(IV)-2/64-CHSI.—The President is pleased to appoint Dr. Radhashyam Das, an officer of General Duty Officer Grade II of the Central Health Service, to General Duty Officer, Grade I of the Central Health Service on an *ad-hoc* basis and to post him as Deputy Assistant Director, Central Research Institute Kasauli with effect from 25th September, 1968 (forenoon).

Dr. Radhashyam Das relinquished charge of the post of Assistant Airport Health Officer, Dum Dum, on 18th September, 1968 (afternoon).

No. F. 3(IV)-26/67-CHSI.—The Secretary, Ministry of Health, Family Planning & Urban Development is pleased to appoint Dr. S. Murugesan to General Duty Officer Grade II of the Central Health Service on an *ad-hoc* basis and post him as Junior Anaesthetist in Jawahar Lal Institute of Post-graduate, Medical Education and Research, Pondicherry, with effect from the 22nd October, 1968 (forenoon) until further orders.

No. F. 3(IV)-14/68-CHSI.—The President is pleased to appoint Dr. S. Mazumdar to General Duty Officer Grade I of the Central Health Service and to post him as Medical Superintendent, Regional Hospital, Phusro under the Coal Mines Labour Welfare Fund in a temporary capacity with effect from the 2nd November, 1968 (forenoon) until further orders.

P. V. HARIHARASANKARAN, Under Secy.

New Delhi, the 10th December 1968

No. F. 2-365/67-CHS.II.—The Secretary, Ministry of Health, Family Planning and Urban Development hereby appoints Dr. Wahengbam Naolkishore Singh to the General Duty Officer, Grade II of the Central Health Service and posts him as Junior Medical Officer in the Medical Department under the Government of Manipur in a temporary capacity with effect from the forenoon of the 19th June, 1967 until further orders.

No. F. 2-406/67-CHS.II.—The Secretary, Ministry of Health, Family Planning and Urban Development hereby appoints Dr. Longjam Nobin Singh to the General Duty Officer, Grade II of the Central Health Service and posts him as Junior Medical Officer in the Medical Department under the Government of Manipur in a temporary capacity with effect from the forenoon of the 19th June, 1967 until further orders.

No. F. 2-123/68-CHS.II.—The Secretary, Ministry of Health, Family Planning and Urban Development hereby appoints Dr. Hawbam Devendra Singh to the General Duty Officer, Grade II of the Central Health Service and posts him as Junior Medical Officer in the Medical Department under the Government of Manipur in a temporary capacity with effect from the forenoon of the 3rd May, 1968 until further orders.

P. V. HARIHARASANKARAN, Under Secy.,
for Secy.

New Delhi, the 10th December 1968

No. F. 1-79/68-Estt.(P).—On the termination of his officiating appointment, Shri P. C. Arora, a permanent officer of Section Officers' grade of the Central Secretariat Service and officiating in Grade I of that service, relinquished charge of the post of Under Secretary in the Department of Health and

Urban Development of the Ministry of Health, Family Planning and Urban Development on the afternoon of the 3rd September, 1968.

K. SATYANARAYANA, Under Secy.

New Delhi, the 10th December 1968

No. F. 3-110/67-ME(PG).—The President is pleased to appoint Shri P. B. Rao to the post of Reader in Physics at the Jawaharlal Institute of Postgraduate Medical Education and Research, Pondicherry, in a substantive capacity with effect from the first March, 1964.

V. K. SAMANTROY, Under Secy.

(Department of Family Planning)

New Delhi, the 6th December 1968

No. 4-68/68-Estt.II.(FPC).—The President is pleased to appoint Dr. (Smt.) C. Khadilkar as an "Honorary" in the Central Family Planning Corps in the Department of Family Planning with effect from the forenoon of the 26th November, 1968.

No. 4-91/68-Estt.II(CFPC).—The Secretary, Ministry of Health, Family Planning and Urban Development, is pleased to appoint Dr. Indu Bala Sinha as General Duty Medical Officer in the Central Family Planning Corps, under the Department of Family Planning, in a purely temporary capacity with effect from the forenoon of the 1st November, 1968.

The 7th December 1968

No. 4-24/68-Estt.II.—The Secretary, Ministry of Health, Family Planning and Urban Development, is pleased to appoint Dr. Saroj Kumari Choudhry, as General Duty Medical Officer in the Central Family Planning Corps, under the Department of Family Planning, in a purely temporary capacity with effect from the forenoon of the 1st November, 1968.

P. No. 4-86/68-Estt.II(CFPC).—The Secretary, Ministry of Health, Family Planning and Urban Development, is pleased to appoint Dr. Rama Chakrabarti as General Duty Medical Officer in the Central Family Planning Corps, under the Department of Family Planning, in a purely temporary capacity with effect from the forenoon of the 1st November, 1968.

No. 4-90/68-Estt.II(CFPC).—The Secretary, Ministry of Health, Family Planning and Urban Development, is pleased to appoint Dr. Kanak Verma as General Duty Medical Officer in the Central Family Planning Corps, under the Department of Family Planning, in a purely temporary capacity with effect from the forenoon of the 4th November, 1968.

No. P. 4-94/68-Estt.II(CFPC).—The Secretary, Ministry of Health, Family Planning and Urban Development, is pleased to appoint Dr. B. Rajeswari as General Duty Medical Officer in the Central Family Planning Corps, under the Department of Family Planning, in a purely temporary capacity with effect from the forenoon of the 1st November, 1968.

No. 4-94/68-Estt.II(CFPC).—The Secretary, Ministry of Health, Family Planning and Urban Development, is pleased to appoint Dr. Deependra Nagi as General Duty Medical Officer in the Central Family Planning Corps, under the Department of Family Planning, in a purely temporary capacity with effect from the forenoon of the 1st November, 1968.

No. 4-102/68-Estt.II.—The Secretary, Ministry of Health, Family Planning and Urban Development, is pleased to appoint Dr. Rama Haritwal as General Duty Medical Officer in the Central Family Planning Corps, under the Department of Family Planning, in a purely temporary capacity with effect from the afternoon of the 2nd November, 1968.

No. 4-104/68-Estt.II(CFPC).—The Secretary, Ministry of Health, Family Planning and Urban Development, is pleased to appoint Dr. Bibha Deb Roy as General Duty Medical Officer in the Central Family Planning Corps, under the Department of Family Planning, in a purely temporary capacity with effect from the forenoon of the 1st November, 1968.

The 9th December 1968

F. No. 4-87/68-Estt.II(CFPC).—The Secretary, Ministry of Health, Family Planning and Urban Development, is pleased to appoint Dr. (Mrs.) Ila Mazumdar as General Duty Medical Officer in the Central Family Planning Corps, under the Department of Family Planning, in a purely temporary capacity with effect from the forenoon of the 1st November, 1968.

No. F. 4-95/68-Estt.II(CFPC).—The Secretary, Ministry of Health, Family Planning and Urban Development, is pleased to appoint Dr. Manika De as General Duty Medical Officer in the Central Family Planning Corps, under the Department of Family Planning, in a purely temporary capacity with effect from the forenoon of the 1st November, 1968.

No. F. 4-96/68-Estt.II(CFPC).—The Secretary, Ministry of Health, Family Planning and Urban Development, is pleased to appoint Dr. Rekh Lata Singh as General Duty Medical Officer in the Central Family Planning Corps, under the Department of Family Planning, in a purely temporary capacity with effect from the forenoon of the 1st November, 1968.

F. No. 4-97/68-Estt.(CFPC).—The Secretary, Ministry of Health, Family Planning and Urban Development, is pleased to appoint Dr. Anne Kaul as General Duty Medical Officer in the Central Family Planning Corps, under the Department of Family Planning, in a purely temporary capacity with effect from the forenoon of the 2nd November, 1968.

RAMESH BHADUR, Under Secy.

MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION

(Department of Agriculture)

New Delhi, the 14th November 1968

(FORESTS)

No. 37-82/68-F.—The President is pleased to confirm Shri B. B. Wadhawani as Instructor at the Northern Forest Rangers' College, Forest Research Institute and Colleges, Dehra Dun, with effect from the 28th September, 1957.

2. On attaining the age of superannuation Shri Wadhawani retired from Government Service on the 30th September, 1962 (afternoon).

The 9th December 1968

No. 13-22/68-F.II.—The services of Shri S. N. Bohidar, Assistant Conservator of Forests, Northern Zone, Preinvestment Survey of Forest Resources, Simla, have been re-placed at the disposal of the Orissa Government, Department of Forest, Bhubaneswar, with effect from the afternoon of the 8th November, 1968.

S. N. TULSIANI, Under Secy.

New Delhi, the 30th November 1968

No. 5-35/67-Estt.V.—The President is pleased to appoint Shri L. S. Yadava, a permanent Technical Officer (Compost and Sewage) in the Ministry of Food, Agriculture, C.D. & Cooperation (Department of Agriculture) as Assistant Commissioner (Organic Manures) in the same Department in a temporary capacity with effect from the forenoon of the 23rd November, 1968, and until further orders.

The 2nd December 1968

No. 10-43/68-Econ.Py.-E.E.I.—The President is pleased to make the following temporary appointments in the Directorate of Economics and Statistics with effect from the dates noted against each :—

1. Shri K. R. Dasgupta, officiating Market Intelligence Officer, Market Intelligence Unit, Shillong, to be Research Officer at New Delhi with effect from 14-11-1968 (forenoon) upto 13-12-1968 (AN).

2. Shri Kailash Chandra, officiating Senior Market Intelligence Inspector, Market Intelligence Unit, Lucknow, to be Research Officer at New Delhi w.e.f. 6-11-1968 (forenoon) upto 13-12-1968 (afternoon).

3. Shri Gyanendra Nath, officiating Senior Market Intelligence Inspector, Market Intelligence Unit, Delhi, to be Research Officer at New Delhi w.e.f. 6-11-68 (forenoon) upto 13-12-1968 (A.N.).

4. Shri P. S. Sastry, officiating Senior Market Intelligence Inspector, Market Intelligence Unit, Hyderabad, to be Research Officer at New Delhi w.e.f. 11-11-1968 (forenoon) upto 13-12-1968 (afternoon).

The 5th December 1968

No. 7-4/67-EEII.—The President is pleased to appoint Shri B. D. Patel, Cattle Development Officer, Ahmedabad to the temporary Class I post of Farm Superintendent, Central Cattle Breeding Farm, Ankaleshwar on *ad hoc* basis with effect from the afternoon of 16th November, 1968 and until further orders.

The 6th December 1968

No. 15-3/68-EEII.—The President is pleased to appoint Shri R. N. Patil to the temporary Class I (Gazetted) post of Test Engineer at the Tractor Training & Testing Station Budni with effect from the forenoon of 23rd November, 1968 and until further orders.

S. G. SUNDARAM, Under Secy.

(Departments of Community Development and Cooperation)

New Delhi, the 6th December 1968

No. F. 1/2/66-Admn.—The President is pleased to appoint Shri L. S. Kanuga, a permanent Section Officer of Section Officers' Grade of the Central Secretariat Service to officiate in Grade I of the Service with effect from the 4th December, 1968 to 10th January, 1969.

2. The President is also pleased to appoint Shri L. S. Kanuga as Under Secretary in the Department of Cooperation for the above said period.

The 7th December 1968

No. F. 8/6/67-Admn.—The President is pleased to confirm Shri B. L. Garg, a provisionally permanent Section Officer in the Section Officers' Grade of the Central Secretariat Service in the Department of Cooperation in the Ministry of Food, Agriculture, Community Development and Cooperation in the section Officers' Grade of the Central Secretariat Service cadre of the erstwhile Ministry of Community Development and Cooperation with effect from the 1st September, 1967.

RAM DEV, Under Secy.

MINISTRY OF EDUCATION

New Delhi, the 18th November 1968

No. F. 15-92/57-E.I.—The President is pleased to permit Shri N. C. Chakraverty, a permanent Assistant Educational Adviser (Tech.) and officiating Deputy Educational Adviser (Tech.) in the Ministry of Education, to retire from Government service with effect from the afternoon of the 13th September, 1968.

K. S. AHLUWALIA, Under Secy.

New Delhi, the 7th December 1968

No. F. 21-30/68-H.I.—On his reversion from foreign service, Shri Kashi Ram Sharma assumed charge of the post of Editor in the Central Hindi Directorate, New Delhi with effect from the forenoon of the 8th October, 1968.

Shri P. R. Sharma, officiating Editor, Central Hindi Directorate, has been appointed on *ad hoc* basis to officiate as Assistant Director in the same office with effect from the forenoon of the 8th October, 1968.

Shri Krishan Kant officiating Assistant Education Officer in the Central Hindi Directorate is appointed to officiate on *ad hoc* basis as Editor in the same office with effect from the forenoon of the 9th October, 1968.

N. S. BHATNAGAR, Under Secy.

DEPARTMENT OF COMMUNICATIONS*New Delhi-1, the 4th December 1968*

No. 2-OC(14)/68.—The President is pleased to appoint Shri W. R. Dunn, Traffic Manager, Overseas Communications Service, as officiating Senior Traffic Manager in that organisation with effect from the 7th November, 1968 and until further orders.

S. S. PRUTHI, Under Secy.

New Delhi-1, the 6th December 1968

No. 4-E(6)/68.—Shri D. D. Bahl, a permanent Officer of the Section Officers' grade of the Central Secretariat Service (Cadre of the Department of Communications) retired from Government Service with effect from the 27th September, 1968 (A.N.).

No. 4-E(6)/68.—The President is pleased to appoint Shri K. N. Rao, a permanent Assistant, of the Central Secretariat Service (Cadre of the Department of Communications), working in the Posts and Telegraphs Directorate, to officiate in the Section Officers' grade of that Cadre with effect from 11-11-68 to 13-12-68.

2. Shri K. N. Rao has been posted as a Section Officer in the Posts and Telegraphs Directorate, for the aforesaid period.

S. C. JAIN, Under Secy.

(P. & T. Board)*New Delhi-1, the 5th December 1968*

No. 2/11/68-SPA.—The President is pleased to appoint Shri C. L. Deb, an officer of the Time Scale of the Indian Postal Service to the grade of Directors of Postal Services in an officiating capacity as a purely temporary and *ad-hoc* arrangement with effect from the 4th November, 1968 until further orders. He is posted as Director of Postal Services, Calcutta with effect from the same date until further orders.

The 6th December 1968

No. 4/31/68-SPA.—Kumari Pushpalata Narayanrao Hete, an Officer of the Time Scale of the Indian Postal Service, at present working as the Senior Supt. of Post Offices, Ahmedabad City Division, Ahmedabad, has changed her name to Shrimati 'Aparna Satishchandra Mohile' consequent upon her marriage.

No. 9/13/68-SPA.—The P. & T. Board is pleased to appoint Shri N. Kutti Krishna Menon to officiate in the P.S.S. Class II w.e.f. 2-9-68 until further orders and has posted him as Superintendent of Post Offices, Sambalpur in Orissa Circle.

No. 4/10/68-SPA.—On completion of the training, Shri N. R. Bhattacharyya, a Probationer in Indian Postal Service, has been posted to hold independent charge of the post of Senior Superintendent of Post Offices, Jabalpur with effect from the 19th September, 1968.

The 7th December 1968

No. 4/7/68-SPA.—On completion of the training, Shri D. S. Bhalchandra, a Probationer in the Indian Postal Service has been posted to hold independent charge of the post of Senior Superintendent of Post Offices, Baroda with effect from the 20th September, 1968 (A/N).

No. 4/17/68-SPA.—On completion of the training, Shri Y. D. Mathur, a Probationer in Indian Postal Service has been posted to hold independent charge of the post of Senior Superintendent of Post Offices, Moradabad with effect from the 7th September, 1968.

The 10th December 1968

No. 4/5/68-SPA.—On completion of training, Shri S. B. Bhattacharya, a probationer in the Indian Postal Service has been posted to hold independent charge of the post of Senior Superintendent, R.M.S., 'U' Division, Muzaffarpur with effect from 18-9-68.

No. 16/30/68-SPA.—The Posts and Telegraphs Board is pleased to grant Shri P. N. Gujral, a permanent officer of the grade of Senior Accountants and at present holding the post of Assistant Cost Accounts Officer in the Ministry of Finance, for the purpose of the second proviso of F.R. 30(1), officiating proforma promotion to the grade of Accounts Officers with effect from the 30th December, 1967 until further orders.

No. 26/1/68-SPA.—On attaining the age of superannuation, Shri L. G. Gor, a permanent officer of the Postal Superintendents Service, Class II and officiating in the Time Scale of Indian Postal Service as Senior Superintendent of Post Offices, Mehsana retired from service on 20-9-1968 (A/N).

No. 243/4/68-STA.II.—Shri A. N. Roy, Assistant Engineer, Electrification C-I Division, Bilaspur and a permanent officer of Telegraph Engineering Service Class-II retired from service with effect from the 11th November, 1968.

K. BHARATHAN, Asstt. Director-General (SG)(P&T)

MINISTRY OF TOURISM AND CIVIL AVIATION*New Delhi, the 5th December 1968*

No. 3-VE(46)/68.—The President has been pleased to approve the proforma promotion of Shri G. A. Shiroor, a permanent Senior Aerodrome Officer in the Civil Aviation Department and at present on deputation to the United Nations Organisation, to the grade of Deputy Director of Air Routes and Aerodromes/Controller of Aerodromes in the Civil Aviation Department with effect from 14th September, 1967 and until further orders. Shri G. A. Shiroor is permitted to remain on deputation with the United Nations Organisations.

No. 5-VE(18)/66(A).—The President has been pleased to appoint Shri S. G. Goswami, Assistant Aircraft Inspector in the Office of the Controller of Aeronautical Inspection, New Delhi as Aircraft Inspector in the office of the Controller of Aeronautical Inspection, Calcutta in an officiating capacity with effect from the 24th October, 1968 and until further orders.

No. 5-VE(18)/66(B).—The President has been pleased to appoint Shri A. K. Banerji, Assistant Aircraft Inspector in the Aeronautical Inspection Office, Lucknow as Aircraft Inspector in the office of the Director of Aeronautical Inspection, Kanpur in an officiating capacity with effect from the 24th October, 1968 and until further orders.

No. 5-VE(18)/66(C).—The President has been pleased to appoint Shri A. N. Mukherjee, Assistant Aircraft Inspector in the Aeronautical Inspection Office, Madras as Aircraft Inspector in the same office in an officiating capacity with effect from the 9th October, 1968 and until further orders.

The 9th December 1968

No. 3-VE(28)/66-Vol.II.—Shri P. S. Sanghvi, Senior Aerodrome Officer, Civil Aerodrome, Civil Aviation Department, Lucknow, relinquished charge of his office with effect from the 22nd March, 1968, on his retirement from Government service, under the provisions of the Fundamental Rule 56 (j).

This Ministry's Notification No. 3-VE(28)/66-Pt.II dated 22nd May, 1968, is hereby cancelled.

P. PRASAD, Under Secy.

MINISTRY OF TRANSPORT AND SHIPPING**(Transport Wing)***New Delhi, the 27th November 1968***PORTS**

No. 3-PE(4)/68.—Shri N. Velayudhan Nair, officiating Assistant Architect, Tuticorin Harbour Project relinquished charge of his post on the afternoon of the 30th September, 1968 and reverted to the non-gazetted post of Architectural Draftsman.

The 3rd December 1968

No. 4-PE(8)/68.—Consequent on acceptance of his resignation, Shri H. R. Srinivasan relinquished charge of the post of Deputy Marine Surveyor in the office of the Senior Marine

Surveyor, Minor Ports Dredging & Survey Organisation (Survey Wing), Bombay, on the afternoon of the 21st November, 1968.

P. L. GUPTA, Under Secy.

MINISTRY OF RAILWAYS
(Railway Board)

New Delhi, the 5th December 1968

No. E67RB3/49/RBI.—Shri A. Biswas, Dynamometer Car Officer, Research Designs & Standards Organisation, Lucknow was appointed to officiate as Deputy Director in that Organisation from 27-9-68.

No. ERBI/68/LE2/104.—Shri J. N. Ghosh, officiating Deputy Director, reverted as Assistant Director, Railway Board with effect from 29-10-68 A.N.

No. ERB-I/68-PM2/6.—Shri H. L. Bhasin, an Assistant in the Railway Board, is promoted to officiate as Section Officer, with effect from the forenoon of 24-10-68.

No. E(RB)I-68/PM2-6.—Shri H. R. Bhagat, officiating Section Officer, Railway Board, reverted as Assistant with effect from the afternoon of 31-10-68.

No. E(RB)I-68/PM2-14.—Shri A. Faria, Officiating Section Officer, Railway Board, reverted as Assistant with effect from the afternoon of 14-10-68.

No. ERB-I/68-PM2/16.—Shri T. R. Gujral, an Assistant in the Railway Board is promoted to officiate as Section Officer, with effect from the forenoon of 6-11-68.

No. ERBI-68/AP6.—Shri J. B. Lal, officiating Assistant Director Railway Board, reverted as Section Officer, Railway Board, with effect from 2-11-68 A.N.

No. ERBI68/AP6.—Shri H. K. Passi, Section Officer, Railway Board, is appointed to officiate as Assistant Director, Railway Board, with effect from 4-11-1968 F.N.

No. E(RB)I-68/PM-2/10.—Shri P. P. Aggarwal, Officiating Section Officer, Railway Board, reverted as Assistant with effect from the afternoon of 19-10-1968.

The 6th December 1968

No. ERBI-68RT-1/11.—On return from deputation with Bureau of the Public Enterprises (Committee on Stores), Ministry of Finance (Expenditure), Shri Raghunath, Senior Analyst, reverted as Section Officer, Railway Board with effect from 25-9-1968 (A.N.).

No. ERB-I/68-PM2/17.—Shri N. Seshadri Iyenger, Grade I Stenographer in the Railway Board, is promoted to officiate as Section Officer (Stenographer) with effect from the forenoon of 7-11-1968.

No. E.68PM6/RB2.—Shri R. N. Sarna, a Grade II stenographer of the Railway Board Sectt. Stenographers' Service is promoted to officiate in Grade I of the Service with effect from 4-11-68 (FN).

Shri Har Bhagwan, a Grade II Stenographer of the Railway Board Sectt. Stenographers' Service is promoted to officiate in Grade I of the Service with effect from 4-11-68 (FN).

Shri Thakur Singh officiating Grade I Stenographer of the Railway Board Sectt. Stenographers' Service is reverted to Grade II of the service w.e.f. 4-11-68 (FN).

The 7th December 1968

No. ERBI/68-PM2/3.—Shri P. L. Bhatia, an Assistant in the Railway Board is promoted to officiate as Section Officer with effect from the forenoon of 3-10-68.

No. ERB-I/68-PM2/4.—Shri P. L. Bansal, an Assistant in the Railway Board, is promoted to officiate as Section Officer with effect from the forenoon of 16-10-1968.

The 11th December 1968

No. E(O)III-68PM6-134.—Shri V. S. Gupta, an officer of the Indian Railway Service of Electrical Engineers is confirmed finally as Chief Electrical Engineer, Indian Railways, with effect from the 4th April, 1968.

C. S. PARAMESWARAN, Secy., Rly. Board

MINISTRY OF IRRIGATION AND POWER

New Delhi, the 2nd December 1968

No. 191/68-F. 3/20/67-Adm. I.—The President is pleased to appoint the undermentioned officers as Assistant Directors of the Central Power Engineering (Class I) Service *in-absentia* in the Power Wing of the Central Water and Power Commission, in an officiating capacity, from the dates shown against each, while on deputation/foreign service with the organisations mentioned below, until further orders:—

| Name of officer | Date of <i>in-absentia</i> deputation | Name of the organisation in which serving on deputation/foreign service |
|-------------------------|---------------------------------------|---|
| 1. Shri Pritpal | 26-7-1968 | N.D.M.C. |
| 2. Shri K. K. Aneja | 26-7-1968 | Goa Government |
| 3. Shri V. Jayachandran | 26-7-1968 | Manipur Administration |
| 4. Shri V. H. Jaituri | 26-7-1968 | Tripura Administration |
| 5. Shri P. D. Purwar | 26-7-1968 | U.P. Elec. Board |
| 6. Shri K. Harilal | 4-9-1968 | Do. |
| 7. Shri B. Sitaramaiah | 4-9-1968 | Goa Government |

The 7th December 1968

No. 192/68-F. 1/3/66-Adm. I.—The President is pleased to appoint Shri K. S. Rajagopalan as Research Officer (Eng.) in the Central Water and Power Research Station, Poona, in an officiating capacity with effect from the forenoon of the 7th November, 1968, until further orders.

P. L. GUPTA, Under Secy.

New Delhi, the 6th December 1968

No. 62/68-F. 9/21/68-Adm. II.—The President is pleased to appoint Shri M. S. Puthak, a permanent officer of the Section Officers' Grade of the Central Secretariat Service Cadre of the Ministry of Irrigation and Power, to officiate in the *ex-cadre* post of Budget Officer in this Ministry, on *ad hoc* basis, for the period from the 29th November, 1968 to the 31st December, 1968, or till the post is filled on a regular basis, whichever is earlier.

The 9th December 1968

No. 59/68-F. 9(1)/68-Adm. II.—The President regrets to announce the death on the 31st October, 1968 of Shri D. R. Bhatia, a permanent officer of the Section Officers' Grade of the Central Secretariat Service Cadre of the Ministry of Irrigation and Power, who was working as Section Officer in the Central Water and Power Commission (Water Wing).

G. S. BAKSHI, Under Secy.

New Delhi, the 9th December 1968

No. 21/68-F. 4/2/68-FBP.—Shri U. S. Mukherjee, Assistant Accountant General in the Office of Accountant General, West Bengal, who was on deputation to the Farakka Barrage Project relinquished charge of the office of Senior Accounts Officer in the Office of Financial Adviser and Chief Accounts Officer, Farakka Barrage Project on the afternoon of 18th September, 1968. His services were replaced at the disposal of the Accountant General, West Bengal, with effect from the same date and time.

No. 22/68-F. 4/2/68-FBP.—The President is pleased to appoint Kumari Usha Sen, an officer of the Indian Defence Accounts Service in the Office of the Controller General of Defence Accounts as Senior Accounts Officer in the Office of Financial Adviser and Chief Accounts Officer, Farakka Barrage Project, with effect from the afternoon of 18th September, 1968, in a temporary capacity, until further orders.

AMRIT RAI, Under Secy.

MINISTRY OF INFORMATION AND BROADCASTING*New Delhi-1, the 6th December 1968*

No. 5/2/68-B(A).—In this Ministry's Notification No. 5/2/68-B(A), dated the 14th October, 1968 the date of confirmation shown against the name of Shri A. L. Maini may be corrected to read as 15-6-67 (instead of 12-6-67).

The 10th December 1968

No. 13/10/68-B(A).—The President has been pleased to appoint Shri D. D. Kalia, Programme Executive, Radio Kashmir, Srinagar to the cadre of Assistant Station Director and to post him as Assistant Station Director, All India Radio, Dibrugarh, on the forenoon of the 26th October, 1968, until further orders.

K. A. IYER, Under Secy.

New Delhi, the 7th December 1968

No. 13/60/68-S&D/DS(I).—The President hereby appoints Shri N. P. Seshadri to officiate as Deputy Director in the Song and Drama Division at Delhi with effect from 15th November, 1968 till further orders.

D. R. KHANNA, Dy. Secy.

MINISTRY OF WORKS, HOUSING AND SUPPLY**(Department of Works & Housing)***New Delhi, the 6th December 1968*

No. 4/3/68-Adm.I.—The President is pleased to appoint Shri S. M. Ghosh, a permanent Assistant of the C.S.S. working in the Directorate General of Supplies and Disposals in the Section Officers' Grade of that Service with effect from the forenoon of the 19th November, 1968, until further orders. On promotion, Shri S. M. Ghosh was posted to the Directorate General of Supplies and Disposals as Section Officer.

S. L. VASUDEVA, Under Secy.

MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION**(Department of Labour & Employment)***New Delhi, the 3rd December 1968*

No. 8/104/67-MI.—The President is pleased to appoint Shri I. J. Khosla and Shri P. K. Dutta as Deputy Directors

of Mines Safety in the Directorate General of Mines Safety, Dhanbad, on probation for a period of two years with effect from the forenoon of the 18th September, 1968 and 12th September, 1968, respectively.

J. D. TEWARI, Under Secy.

Directorate General of Factory Advice Service and Labour Institute*Bombay-22(DD), the 9th December 1968*

No. 37/57/68-Adm.—Shri Murashetty, Assistant Regional Director, Calcutta relinquished charge of his office at Regional Labour Institute, Calcutta on 23-11-68 (AN) and assumed charge of the office of the Assistant Regional Director at Regional Labour Institute, Madras with effect from 25-11-1968 (FN).

B. J. RAMRAKHLANI, Dy. Director-General

(Department of Rehabilitation)**(Office of the Chief Settlement Commissioner)***New Delhi, the 7th December 1968*

No. 5(13)/61-ARG.—On his appointment as Under Secretary in the Department of Rehabilitation, Ministry of Labour, Employment and Rehabilitation, Shri Shiv Kumar Verma relinquished charge of the office of Assistant Settlement Commissioner in the office of the Chief Settlement Commissioner, New Delhi, on the forenoon of 25th October, 1968.

A. G. VASWANI, Settlement Commissioner (A)
& Ex-Officio Under Secy.*New Delhi, the 10th December 1968*

No. 8(240)ARG/62.—Shri Gobind Ram, Assistant Settlement Officer in the office of the Chief Settlement Commissioner has been granted earned leave for 120 days with effect from 23rd October, 1968. He relinquished charge of his office on the forenoon of 23rd October, 1968.

On expiry of the leave, his services are replaced at the disposal of the Department of Rehabilitation, New Delhi.

A. G. VASWANI, Settlement Commissioner (A),
& Ex-Officio Under Secy., for Secy.